



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/47/2020	JEEVAN MUNDA Versus THE UNION OF INDIA AND 34 ORS.	MR. K N CHOUDHURY	MR C BARUAH (R-2 & 3) GA, ASSAM MR D DAS (r-34) SC, NHAI MR. B CHAKRAVARTY (R-34) MR N N UPADHYAYA MR. B PATHAK MR. M KALITA (R14, R16-R18, R20, R24, R25, R35) MR. K K PARASAR MR. B B KAKATI MR. R THADANI (R14, R16-R18, R20, R24, R25, R35) MR. J HATIMURIA MR B HAZARIKA ASSTT.S.G.I. MR. A PHUKAN (R14, R16-R18, R20, R24, R25, R35) SC, K A A C
	WITH I.A.(Civil)/37/2021 in PIL/47/2020	PRINCIPAL SECY. TO THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS. Versus JEEVAN MUNDA	SC, K A A C	MR. K N CHOUDHURY
2	PIL/15/2022	JONES INGTI KATHAR AND 19 ORS Versus THE UNION OF INDIA AND 35 ORS	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI MS N N SHARMA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, K A A C SC, ELECTION COMMISSION.
3	PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3

4	PIL/2/2024	PRACHURJYA BORBORUAH Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	MR. T J MAHANTA, SC, GHC(R-1) MS. P BHATTACHARYA, ADDL. AG, MIZORAM(R 4 & 8) MS. R B BORA, JR. GA, ASSAM.(R-2 & 6) MS. M KECHII, ADDL. AG, NAGALAND(R3 & 7)
5	WA/175/2024	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S Ali(R-2) MR. S P BHATTACHARJEE(R-4) MR K DAS (R-2, R3) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
6	WA/212/2024 CAVT. NO.05282/024,	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
	WITH I.A.(Civil)/1971/2024 in WA/212/2024	KRISHNA BALA ADHIKARY Versus PRODIP KUMAR BISWAS AND 7 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM	SC, CO OP MR. M I HUSSAIN N. UDDIN FOR CAVEATOR
7	Review.Pet./212/2024 IN WA/233/2023 (D/O)	NO 1, 1(A) AND 2 UPPER PART BRAHMAPUTRA FISHERY CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND 10 ORS	MR. K N CHOUDHURY MR SAURADEEP DEY	SC, CO OP GA, ASSAM SC, FISHERY SC, REVENUE
8	WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
	WITH I.A.(Civil)/2113/2024 in WA/226/2024	BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP
9	WA/249/2024	THE FOOD CORPORATION OF INDIA AND ORS. Versus SEKHAR KANTI DEB	MR. P K ROY MR. S K CHAKRABORTY	
10	WA/340/2024	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/3047/2024 in WA/340/2024	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM
11	Cont.Cas(C)/518/2024	PRAFULLA SAIKIA Versus PROF. SHAMBHU NATH SINGH AND ANR	MR. SURAJIT DUTTA MS. I DAS MR. I LAHIRI	
12	I.A.(Civil)/1100/2024 in WA/2246/2024	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	GA, ASSAM
	WITH WA/2246/2024 (Filing Number)	THE STATE OF ASSAM AND ANR Versus HEMANTA KUMAR RAJA	MR. N J KHATANIAR	
13	I.A.(Civil)/1848/2024 CAVT. NO.03472/024, in WA/5113/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. D GOGOI MR ARINDAM BARUAH FOR CAVEATOR

	WITH WA/5113/2024 (Filing Number)	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND AND 10 ORS A	MR. P MAHANTA	
14	I.A.(Civil)/3849/2024 in WA/12776/2024	PRADIP DAS AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WA/12776/2024 (Filing Number)	PRADIP DAS AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH	
15	I.A.(Civil)/3858/2024 in WA/12705/2024	SUKARNA PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH WA/12705/2024 (Filing Number)	SUKARNA PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
16	WA/242/2024 CAVT. NO.06132/024,	THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD Versus BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
	WITH WA/215/2024 CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
	WITH WA/233/2024 CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR
19	WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	MR. S C KEYAL, SC, GST
	WITH I.A.(Civil)/2880/2024 in WA/325/2024	NUMALIGARH REFINERY LTD. AND 2 ORS. Versus IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	
20	WA/382/2024	STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY	MR. P HAZARIKA(R-3) MR G GOSWAMI (R-4) MR. H S BORAH (R-3) SC, BSNL
21	WA/421/2024	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS WASIM RAJA	K U AHMED (R-5)
	WITH I.A.(Civil)/3856/2024 in WA/421/2024	MOFIDA KHATUN @ MAFIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS WASIM RAJA	K U AHMED (R-5)
22	WP(C)/6633/2024 CAVT. NO.10452/024,	THE HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 2 ORS Versus K RAVEENDRA ALVA AND ANR	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. P K TIWARI MR. A R GOGOI DY.S.G.I. FOR CAVEATOR
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
23	WA/262/2024	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR G GOSWAMI FOR CAVEATOR

24	WA/266/2024	ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS.	MR. N DEKA MR. K P PATHAK	MR. M HUSSAIN(R-1) MR. K KALITA(R-1) MR. LENTSO(R-1) MS G SWAMI(R-1)
25	WA/384/2024	NARENDRA PRATAP SINGH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	SC, HIGHER EDU. SC, AG
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/1862/2020 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/116/2021 in WA/164/2020	BIKASH UPADHYAYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R HAZARIKA MR. J ROY MR. C CHAKRAVARTY	GA, ASSAM SC, APSC
27	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
28	WP(C)/4558/2023	ANJALI ROY AND ANR Versus THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.
29	PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY(DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
30	WITH WP(C)/2700/2024	NAVAJYOTI SARMA Versus UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
31	WA/147/2024	BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. S CHAKRABORTY
32	WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2161/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2449/2024 in WA/237/2024	DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
33	WA/347/2024	ABDUL ADUT MULLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION

34	WA/352/2024	NATUN MELANG MIN SILPA SAMBAI SAMITY AND ANR Versus THE STATE OF ASSAM AND 4 ORS (B)	MS. T SOM MR H DAS MS. U HAZARIKA	MR. M K CHOUDHURY (R-4) MR S KHOUND(R-4) MR D J MEDHI(R-4) SC, FISHERY
	WITH			
35	WA/113/2024	NAYANJYOTI SELF HELP GROUP Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	GA, ASSAM MS. T SOM (r-6) MR H DAS (r-6) MR. P TELI (r-6) SC, FISHERY
	WITH			
36	WA/120/2024	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM MS SABINA AHMED	MR. M K CHOUDHURY (r-5) GA, ASSAM MS. T SOM (R-2) MR S KHOUND (r-5) MR H DAS (R-2) MR D J MEDHI (r-5) MR. P TELI (R-2) SC, FISHERY
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
37	WP(C)/449/2024	M/S MOON ENTERPRISE AND ANR Versus STATE BANK OF INDIA AND ANR HEARING	MR. N NATH MR N TALUKDAR MS A BARUAH	MR. K K NANDI (r-1,2) MS S DEY (r-1,2) MISS. R. DAS (r-1,2)
38	WA/129/2022 FIXED	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
39	WA/17/2023 CAVT. NO.15512/022,	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAİN FOR CAVEATOR
40	PIL/56/2023	BARAK VALLEY TEA AND EX TEA JOLHA SURAKSHA MANCH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR. R DAS, SC,SOCIAL JUSTICE & EMPOWERMENT DEPTT. DY.S.G.I. SC, WPT AND BC
41	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
42	WA/244/2023	THE UNION OF INDIA AND ANR. Versus LALKUMAR EK AND 17 ORS.	MR H GUPTA	MR. U K NAIR FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/354/2024 B/O	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
2	Cont.Cas(C)/681/2024	SADIA BEGUM LASKAR Versus NISARG HIVARE, I.A.S. AND ANR.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	
3	Cont.Cas(C)/682/2024	TAPASI NATH Versus MAMATA HOJAI, AES AND 3 ORS.	MR. S K DAS MR R KARIM MR A I TALUKDAR	
4	Cont.Cas(C)/685/2024	PALLAB RANJAN CHANDA Versus THAI TSHO DAW DAULNAGUPHU AND ANR	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	
5	Cont.Cas(C)/687/2024	ALEYA BANU LASKAR Versus SMTI SURANJANA SENAPATI	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR A. H. AHMED	
6	WP(C)/6036/2024 FIXED	JAYITA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
7	WP(C)/6600/2024	KAMAKHYA DEV SARMA AND 26 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	SC, HIGHER EDU SC, BTC
8	WP(C)/6605/2024	JAHANARA BEGOM Versus THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN	SC, SEC. EDU. SC, FINANCE
9	WP(C)/6611/2024	KARABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR A I TALUKDAR	SC, HIGHER EDU
10	WP(C)/6619/2024	GUPAL DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
11	WP(C)/6620/2024	DR. UPAKUL SARMAH Versus THE TEZPUR UNIVERSITY AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED	SC, T U
12	WP(C)/6622/2024	SORAF UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MS. M BORA DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE

13	WP(C)/6629/2024	ABU TAHER SK AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
14	WP(C)/6630/2024	DR. MALABIKA TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HIGHER EDU SC, G U
15	WP(C)/6631/2024	ABUL KALAM AZAD AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS MR J LOTHIA	SC, ELEM. EDU SC, FINANCE
16	WP(C)/6632/2024	RANJAN JYOTI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, HIGHER EDU SC, G U
17	WP(C)/6636/2024	RUHUL AMIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
18	WP(C)/6641/2024	MASUK AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. H ISLAM	SC, ELEM. EDU GA, ASSAM
ADMISSION				
19	WP(C)/4500/2020 PART-HEARD, FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
20	WP(C)/5746/2016 WITH WP(C)/1276/2022 (D/O), WP(C)/1505/2017 (D/O), FIXED	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
WITH				
21	WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
22	WP(C)/3230/2017 FIXED	DIPAMONI PHUKAN @ KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MRS.R GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
23	WP(C)/1482/2021 FIXED, IN WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
24	WP(C)/4278/2021	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
WITH				
25	WP(C)/194/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
WITH				
26	WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH

27	WITH WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
28	WITH WP(C)/5287/2023	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
29	WP(C)/4850/2022 FIXED	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, SC, FINANCE ASSTT.S.G.I.
	WITH I.A.(Civil)/2523/2024 in WP(C)/4850/2022	MD. RIYAJUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, APSC MRS. R DEVI MS R DEKA for Social Justice & Empowerment Department, ASSTT.S.G.I. SC, FINANCE
30	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
31	WP(C)/5740/2022 B/O	TANKESWAR CHANDRA MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
32	WP(C)/667/2023 FIXED	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1094/2023 in WP(C)/667/2023	BHARAT CH DEKA AND 39 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MR. U K NAIR MS S A KHALIFA	SC, BTC
33	WITH WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
	WITH I.A.(Civil)/1065/2023 in WP(C)/4551/2021	AHAMMED ALI AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
34	WITH WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 8 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
	WITH I.A.(Civil)/1103/2023 in WP(C)/673/2023	BRAJEN NATH AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, BTC
35	WP(C)/2664/2023 FIXED	ASHMITA BHARADWAJ Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, ELEM. EDU
36	WITH WP(C)/2666/2023	ASHA HAJARIKA Versus THE STATE OF ASSAM AND ANR.	MR B KAKATI MR A ALI	SC, SEC. EDU.
37	WP(C)/4361/2023 FIXED	ANITA BASFORE Versus THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, SEC. EDU. SC, FINANCE

38	WP(C)/4650/2023 FIXED	AMIN SHAMSUL ALOM Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
39	WP(C)/6042/2023	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
40	WP(C)/6738/2023 B/O	DR. HEMANTA SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	SC, HIGHER EDU MR. S K SINGHA (r-3) MS. M GOGOI (r-3)
41	WP(C)/6852/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH			
42	WP(C)/5729/2023	TRAILOKYA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. K R PATGIRI MS. U HAZARIKA MS. D. DEVI	GA, ASSAM SC, SEC. EDU. SC, SSA
43	WP(C)/7141/2023 B/O	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
44	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
45	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
46	WP(C)/3589/2024 B/O	PRIYANKA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR N K SARMA	SC, ELEM. EDU GA, ASSAM
47	WP(C)/3628/2024 FIXED	PUSHPENDU CHAKRABARTY Versus THE STATE OF ASSAM AND 8 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
48	WP(C)/3783/2024	ANUP PAUL CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB	SC, ELEM. EDU SC, FINANCE
	WITH			
49	WP(C)/3226/2024	NISHU RANJAN DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB L SANGTAM	SC, ELEM. EDU SC, FINANCE
50	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
		ORDERS		
51	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
52	Cont.Cas(C)/737/2023 FIXED	JOTIN GOGOI AND 13 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (R-3) MR. P K BORAH (R-3) MR. U SARMA (R-3)
	WITH			
53	Cont.Cas(C)/719/2023	MIRA NAZIR AND 3 ORS Versus NARAYAN KONWAR, I.A.S. AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR S M T CHISTIE(R-3) MR. R MAZUMDAR (R-1) MR. N J KHATANIAR (R-1) MS. N PHUKAN(R-3)

54	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)
55	Cont.Cas(C)/128/2024 B/O	SRI RAMA PRASAD BISWAS Versus SHRI BISWARANJAN SAMAL	MR. S P CHOUDHURY MS. M BORA MR. S. J. SARKAR	
56	Cont.Cas(C)/260/2024 FIXED	SURESH DAS Versus SMTI POMI BARUAH, ACS	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A A R KARIM	MR S MUKTAR (R-2) MR. A R TAHBILDAR(R-1) MR S DAS(R-1)
57	Cont.Cas(C)/391/2024 B/O	AMITABH BORAH Versus RAVI KOTA		
58	WP(C)/2999/2024	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHAN	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC
59	I.A.(Civil)/3490/2024 in WP(C)/8073/2019	THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS	MR P H KONWAR	
	WITH WP(C)/8073/2019	RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA	SC, APSC SC, EDU
	WITH I.A.(Civil)/3465/2024 in WP(C)/8073/2019	GAUTAM NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA MR. S HAZARIKA	SC, HIGHER EDU
	WITH WP(C)/1442/2023	PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU
61	WP(C)/4498/2024 B/O	MOSHARRAF HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH WP(C)/4628/2023	ABDUL KARIM MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
		HEARING		
63	WP(C)/187/2022 FIXED	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024

9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3269/2024 WITH OFFICE NOTE	ANJALI DAS Versus THE STATE OF ASSAM AND ANR.	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	MR M HALOI, SPL. PP, CBI PP, ASSAM
2	Bail Appln./3781/2024	IKBAL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
3	Bail Appln./3783/2024	MANAB MANNA Versus THE STATE OF ASSAM AND ANR.	MS P DEVI MR P R SARMA MS. R DEVI	PP, ASSAM
4	Bail Appln./3786/2024	BHASKAR KALITA Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
5	Bail Appln./3791/2024	RAHUL TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR B TAID	PP, ASSAM
6	Bail Appln./3792/2024	HASINUR ISLAM Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
7	Bail Appln./3793/2024	SRI PANKAJ DAS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MS. R BEGOM	PP, ASSAM
8	Bail Appln./3794/2024	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
9	Bail Appln./3795/2024	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
10	Bail Appln./3796/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. M. KHATUN	PP, ASSAM
11	Bail Appln./3798/2024	LALZARLIANA ZOTE Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS S.S.BORA	PP, ASSAM

12	Bail Appln./3799/2024	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
13	Bail Appln./3801/2024	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN MS. H HAZARIKA	PP, ASSAM
14	Bail Appln./3802/2024	PRANJAL BORUAH Versus THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI

MOTION

15	AB/3009/2024 FIXED	AMANDEEP SINGH AND ANR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
WITH				
16	AB/2870/2024	MOIDUL ISLAM Versus THE STATE OF ASSAM	MR. A BORPUZARI	PP, ASSAM
17	AB/3043/2024 FIXED	SHAHIDUL HOQUE Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
18	AB/3189/2024 WITH OFFICE NOTE, FIXED	RITURAJ CHUTIA Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
19	AB/3253/2024	NUR HUSSAIN Versus THE STATE OF ASSAM	MR. M U AHMED	PP, ASSAM
20	AB/3256/2024	MOTIUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
21	AB/3257/2024	PRASANTA RAJBONGSHI Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM	PP, ASSAM
22	AB/3258/2024	SRI PARTHA DAS Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
23	AB/3259/2024	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM

BAIL HEARING (BA)

24	Bail Appln./1870/2024 WITH CASE RECORD (SCANNED COPY), FIXED	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	MS P DAS (AMICUS CURIAE, R-2) PP, ASSAM
25	Bail Appln./2292/2024 WITH CASE RECORD (SCANNED COPY), FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	PP, ASSAM
26	Bail Appln./2844/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
27	Bail Appln./3319/2024 WITH CASE RECORD (SCANNED COPY), FIXED	NURJUL ISLAM ALIAS NORJUL ISLAM Versus THE STATE OF ASSAM		MR. M ALAM (R-2) PP, ASSAM
28	Bail Appln./3347/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD ESAM UDDIN @ KALACHAN, Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. A.H. MONDAL	PP, ASSAM
29	Bail Appln./3436/2024 FIXED	THANGGUNSEM HAOKIP AND ANR Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI

30	Bail Appln./3531/2024 FIXED	KHADIMUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
31	Bail Appln./3594/2024 FIXED	JULFIKAR ALI LASKAR @ SHAMIM UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	Bail Appln./3600/2024 FIXED	CHAMPAK DUTTA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM
WITH				
33	Bail Appln./3601/2024	DHRUBA JYOTI BAISHYA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM
WITH				
34	Bail Appln./3602/2024	MRINMAY DUTTA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR L D BHARALI	PP, ASSAM
35	Bail Appln./3643/2024 FIXED	AJIBUL HOQUE Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
36	Bail Appln./3661/2024 FIXED	MOKSHEDUR RAHMAN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH MR. M SHARMAH B. D. KAKATI	PP, ASSAM
37	Bail Appln./3676/2024 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR H A AHMED Z R MANDAL	PP, ASSAM
38	Bail Appln./3692/2024 FIXED	SRI HIREN KALITA Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN	PP, ASSAM
BAIL HEARING				
39	AB/1761/2024 FIXED	SWAPAN KR. BASUMATARY AND ANR. Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	MR M HALOI, SC, CBI PP, ASSAM
40	AB/2017/2024 FIXED	MRINAL GHOSH AND 24 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH	SPL. PP, C.B.I. PP, ASSAM
41	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
42	AB/2181/2024 FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
43	AB/2198/2024 FIXED	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
44	AB/2386/2024 FIXED	VIKASH SHARMA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
45	AB/2511/2024 FIXED	IMRAN @ IMRAN DEWAN @ DHAN Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
46	AB/2567/2024 WITH CASE RECORD (SCANNED COPY), FIXED	AFSAR ALI SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	MR A ALIM SK (R-3) PP, ASSAM

47	AB/2708/2024 FIXED	NIRAJ KHEMKA Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
48	AB/2972/2024 FIXED	INAMUL HUSSAIN @ INAMUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
49	AB/2979/2024 FIXED	ISMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. N C DAS MR. S K SINGHA	PP, ASSAM
50	AB/3034/2024 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM	MR. B K GOGOI MR. M J GOGOI	PP, ASSAM
51	AB/3062/2024 FIXED	NAZRUL ISLAM @ ARYAN KHAN Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
WITH				
52	AB/3061/2024	JOYDUL HUSSAIN @ JAYDUL Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL R HAQUE	PP, ASSAM
53	AB/3095/2024 FIXED	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
54	AB/3123/2024 WITH OFFICE NOTE, FIXED	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM
55	AB/3145/2024 FIXED	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
56	AB/3160/2024 FIXED	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
57	AB/3172/2024 FIXED	JAHIDA KHATUN Versus THE STATE OF ASSAM	MR. M ALAM MR G J TALUKDAR MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM

ORDERS

58	W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
WITH				
	I.A.(Civil)/1983/2024 in W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
WITH				
59	W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
WITH				
	I.A.(Civil)/1985/2024 in W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
WITH				
60	W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
WITH				
	I.A.(Civil)/1986/2024 in W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC

61 [I.A.\(CrI.\)/1217/2024](#)
B/O
in Bail Appln./2895/2024
WITH
[Bail Appln./2895/2024](#)

UTPOLA BOSE
Versus
THE STATE OF ASSAM

UTPOLA BOSE
Versus
THE STATE OF ASSAM

FAZLUZZAMAN
MAZUMDER

PP, ASSAM

MR F Z MAZUMDER

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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29)	MR J ISLAM	10-12-2024	To	24-12-2024
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31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
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34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL SIT AT 11:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/684/2024	M/S KAKO TEA PVT. LTD. Versus ONIAM SARAN KUMAR SINGH	MS N SAIKIA MR. SUMANTA TALUKDAR	
2	Cont.Cas(C)/688/2024	DANIEL BRAHMA Versus VIRENDRA MITTAL AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	
3	WP(C)/6124/2024	T. J. BISWAJIT MEHENGIA Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	SC, AGRICULTURE SC, FINANCE
4	WP(C)/6616/2024	KALYANI DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A PAUL	SC, APDCL
5	WP(C)/6618/2024	M/S MODERN PRINTERS Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM
6	WP(C)/6624/2024	MAFIR UDDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MRS. R S DEURI MR R ALI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM SC, GMC
7	WP(C)/6642/2024	ABDUR RASHID Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM SC, G M D A SC, GMC
ORDER (IMPLEADMENT OF PARTY)				
8	I.A.(Civil)/3796/2024 in WP(C)/8851/2018	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 5 ORS. H	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	GA, ASSAM MR. S S ROY SC, FOREST
	WITH WP(C)/8851/2018	RIMPI BORA Versus BHARAT PETROLEUM CORPORATION LTD AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BARUAH	MR. S S ROY (R1, R2, R3) MR. S BORTHAKUR (R1, R2, R3)

9	I.A.(Civil)/3839/2024 in WP(C)/883/2024	M/S TAMULI PRINTERS Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
	WITH WP(C)/883/2024	M/S TAMULI PRINTERS Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI	SC, P AND R.D. GA, ASSAM SC, A E C
		ADMISSION		
10	WP(C)/2057/2024 PART-HEARD, FIXED	M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
11	WP(C)/4739/2020 FIXED	AJOY KUMAR DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 46 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	GA, ASSAM MR. D HUSSAIN MR. R A CHOUDHURY SC, REVENUE
12	WP(C)/5640/2023 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	MRS. R BORAH (R-4) SC, PWD (BULDING)
13	WP(C)/5961/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
14	WP(C)/6246/2023 FIXED	NORTH EAST ENVIRO TECH PVT LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
15	I.A.(Civil)/3840/2024 in WP(C)/696/2024	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 5 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
	WITH WP(C)/696/2024	M/S PAWAN PRINT HOUSE Versus THE STATE OF ASSAM AND 4 ORS	DR B P TODI DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, P AND R.D. GA, ASSAM SC, A E C
16	WP(C)/3870/2024 FIXED	SIDDHESWARI DEB Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM DY.S.G.I. SC, REVENUE
17	WP(C)/3931/2024 FIXED	CHANDAN DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	GA, ASSAM MR. A K DUTTA(R-6) DY.S.G.I. SC, BTC SC, REVENUE
18	WP(C)/4177/2024 B/O	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
20	WP(C)/5888/2024 FIXED	NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	GA, ASSAM
		ORDERS		
21	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./533/2022 (ASSIGNED)	MD. SHAH ALOM BHUYAN Versus MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. A K HUSSAIN (R1) MR. B HUSSAIN (R1) MR A HAQUE (R1) PP, ASSAM (R2)
ORDERS				
2	Mat.App./8/2020 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	WITH I.A.(Civil)/3366/2022 in Mat.App./8/2020	XXXXXXXXX Versus XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA
3	Crl.A./208/2022 WITH LCR 5 FILES, P.B-2	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	MS D BORGHAIN DR. B N GOGOI MR. P GOHAIN MS. M SARMAH MS M BORAH	PP, ASSAM
4	Crl.A./335/2022 WITH LCR 3 FILES, P.B-2. B/O	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/798/2022 in Crl.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
5	Crl.A./185/2023 WITH LCR 6 FILES, P.B-2.	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

	WITH I.A.(CrI.)/440/2023 in CrI.A./185/2023	AJAY KULI Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS. C BARMAN MS A PAYENG	MS. M K BROWN (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
6	CrI.A./399/2023 10 Y 2 M 23 D :WITH LCR 5 FILES, FIXED. WITH I.A.(CrI.)/1201/2023 in CrI.A./399/2023	RANGLAL BHUMIJ Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	MR. S UPADHAY (R-2) PP, ASSAM
7	I.A.(CrI.)/32/2024 WITH LCR 5 FILES. FIXED. in CrI.A./5/2024 WITH CrI.A./5/2024	RANGLAL BHUMIJ, Versus STATE OF ASSAM AND ANR. ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MS. A LALA MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM
	WITH CrI.A./5/2024	ROHIMUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
8	WITH CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	MR. M A SHEIKH (r-2) MD A HOQUE (r-2) MS F INTAZ (r-2) PP, ASSAM
	WITH I.A.(CrI.)/27/2024 in CrI.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
9	CrI.A./249/2024 WITH LCR 5 FILES. WITH I.A.(CrI.)/735/2024 in CrI.A./249/2024	MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR. MD. ARIFUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/542/2024 WITH LCR 7 FILES, P.B-2. in CrI.A./182/2024 WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MRS. P B BORDOLOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
11	I.A.(CrI.)/1227/2024 in CRL.A(J)/10262/2024 WITH CRL.A(J)/10262/2024 (Filing Number) WITH I.A.(CrI.)/10263/2024 (Filing Number)	MD ANUWAR ALI Versus THE STATE OF ASSAM AND ANR MD ANUWAR ALI Versus THE STATE OF ASSAM AND ANR MD ANUWAR ALI Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI MRS. P B BORDOLOI	PP, ASSAM
	WITH I.A.(CrI.)/10263/2024 (Filing Number)	MD ANUWAR ALI Versus THE STATE OF ASSAM AND ANR	MRS. P B BORDOLOI	
		HEARING		
12	CRL.A(J)/88/2022 5 Y 5 M 16 D :WITH LCR 5 FILES, P.B-2. FIXED.	MD. SAMSUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM

13 [Crl.A./252/2022](#)
WITH LCR 4 FILES, P.B-2.

SHAJIT AHMED @ SAJIT AHMED .
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
MR S T ADNAN

MS. L DEVI (R-2)
PP, ASSAM

WITH

[I.A.\(Crl.\)/611/2022](#)
in Crl.A./252/2022

SHAJIT AHMED @ SAJIT AHMED .
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
MR S T ADNAN

MS. L DEVI (R-2)
PP, ASSAM

14 [CRL.A\(J\)/4/2023](#)
[1 Y 11 M 24 D](#) :WITH LCR 4 FILES,
PB-2.

DEEP KONCH
Versus
THE STATE OF ASSAM

DR. B N GOGOI (AMICUS
CURIAE)

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1548/2024 WITH LCR, B/O	MOYNUDDIN @ MD. MAYNUDDIN SK Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	WP(C)/2388/2024 WITH LCR, B/O	MD. SAMSUL AHMED @ SAMSUL ALI @ SANU Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/6574/2024	MOSLEMA KHATUN @ MOSLEMA BIBI Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/6577/2024	MONORA BEGUM LASKAR @ MONORA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A M S MAZUMDER	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/6579/2024	ABU BAKKAR SIDIQUE Versus THE UNION OF INDIA AND 8 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR I HASHMI MR. T A CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/6582/2024	AZIRAN NESSA Versus THE STATE OF ASSAM AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM
7	WP(C)/6587/2024	HABIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/6593/2024	KAD BHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/6623/2024	SABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

10	WP(C)/6626/2024	AJABHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/6638/2024	LAL BHANU Versus THE UNION OF INDIA AND 6 ORS	MR M H AHMED I AMIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
12	WP(C)/3634/2018 WITH LCR	RUKIA @ RUKIA KHATOON Versus UNION OF INDIA AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MR. K MIRA MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/6249/2018 WITH LCR	PURNIMA SARKAR Versus THE UNION OF INDIA AND 5 ORS.	MR S CHAKRABORTY MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/6300/2018 WITH LCR	MD. ABDUL KOBED Versus UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/6301/2018 WITH LCR	ABEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
16	WP(C)/6493/2018 WITH LCR	MD. AHMADULLAH Versus THE UNION OF INDIA AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/6652/2018 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/6923/2018 WITH LCR	SORHAB ALI @ SOHRAB ALI Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR. P RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/6962/2018 WITH LCR	NANDA @ NANDALAL BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR. I AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/6999/2018 WITH LCR	LUTFOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR Z HUSSAIN MS P BARMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/5211/2020 WITH LCR	HAMED ALI Versus THE UNION OF INDIA AND 7 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/170/2021 WITH LCR	MUSSTT REJIA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	WP(C)/544/2021 WITH LCR	AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/563/2021 WITH LCR	JAMINA @ JAMELA KHATOON @ JAMINA KHATUN Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/1002/2021 WITH LCR	DIG BAHADUR PRADHAN @ DIG BAHADUR NEWAR Versus THE UNION OF INDIA AND 7 ORS	MR D C NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/1004/2021 WITH LCR	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/1006/2021 WITH LCR	ALI HUSSAIN Versus THE UNION OF INDIA AND 7 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/1010/2021 WITH LCR	ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1017/2021 WITH LCR	NIJAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS. N SULTANA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/1019/2021 WITH LCR	ARJINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A U AHMED LEGAL AID COUNSEL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/1108/2021 WITH LCR	SUKITON NESSA Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
32	WP(C)/1140/2021 WITH LCR	MUSSTT SOHAGI KHATUN @ SHOHAGI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	WP(C)/3959/2021 WITH LCR	NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/3964/2021 WITH LCR	HAMIDA KHATUN @ HAMIDA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
35	WP(C)/5014/2021 WITH LCR	DALIMAN NESSA Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA MS. S D SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
37	PIL/66/2024	RAJEEV BHATTACHARYYA AND ANR Versus UNION OF INDIA AND 13 ORS	MR D K DAS MR. M KHATANIAR MS. K M TALUKDAR	GA, ASSAM DY.S.G.I. SC, FOREST
38	WITH PIL/62/2024	SUBRAT TALUKDAR Versus THE UNION OF INDIA AND 5 ORS	MR. V RAJKHOWA MS. E C VAIPHEI MR A.J.SARMA	GA, ASSAM DY.S.G.I. SC, FOREST

39	WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
40	WP(C)/4397/2024	KALYANI TUDU AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
41	WP(C)/4938/2024 WITH LCR, B/O	ARAJ KHAN Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
42	WP(C)/4954/2024 B/O	JOYFUL NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ALI MR. Y ALI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ORDERS

43	Review.Pet./13/2020 IN WP(C)/4470/2019 (D/O)	ADHIR SARKAR @ ADHIR CHANDRA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
44	W.P.(Cri.)/28/2022 FIXED	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
45	W.P.(Cri.)/25/2024 FIXED	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)

HEARING

46	WP(C)/1590/2018 WITH LCR, B/O	KITABJAN BEGUM @ KITABJAN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024

20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III

THIS BENCH WILL SIT AT 11:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/683/2024	BHUPEN CHANDRA GOSWAMI ALIAS BHUPEN GOSWAMI Versus ABHIJIT BARUAH	MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	
2	WP(C)/5824/2024 FIXED	BISHWAJIT CHANDA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM
3	WP(C)/6308/2024 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
4	WP(C)/6309/2024 FIXED	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M AHMED MR. D J DAS	SC, HEALTH SC, FINANCE
5	WP(C)/6608/2024	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H TALUKDAR	GA, ASSAM
6	WP(C)/6609/2024	BHOLA RAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. S R GOGOI MR. C SARMAH	SC, CO OP
7	WP(C)/6617/2024	SANJIB DUTTA Versus THE UNION OF INDIA AND 7 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	DY.S.G.I.
8	WP(C)/6621/2024	GOUTAM GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	GA, ASSAM SC, BTC
9	WP(C)/6628/2024	JYOTI KALITA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. U K GOSWAMI MS. J DEKA MS. A TALUKDAR	GA, ASSAM
10	WP(C)/6634/2024	AFIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR	GA, ASSAM

11	WP(C)/6635/2024	AMULYA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	GA, ASSAM
12	WP(C)/6643/2024	BAPUKAN TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR B HAZARIKA	SC, HANDLOOM AND TEXTILE
13	WP(C)/6645/2024	RAMESH BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHOWDHURY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
14	WP(C)/6646/2024	SUBHASIS NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, A.H and V. DEPT.
ADMISSION				
15	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
16	WP(C)/2852/2022 FIXED	KAMLARUN NESSA BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS N KHATUN	SC, EDU
17	WP(C)/3053/2022 FIXED	NOUSHAD ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	GA, ASSAM MRS R DEKA(R-5) MR D BANIA (R-5) MR. S R ISLAM(R-5) MR. H R DAS(R-5)
18	WP(C)/7806/2022 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
19	WP(C)/3494/2023 FIXED	RIMPEE BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SC, HEALTH
WITH				
20	WP(C)/3492/2023	MOUSUMI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A T SARKAR (R-7) SC, HEALTH
21	WP(C)/7031/2023 FIXED	RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM MR R DHAR (R-3) MR A CHAKRABORTY (R-1 & R-2) MR. P DEKA(R-4) MR. A CHETIA (R-4) MR A DAS(R-4) MS A KHETAWAT(R-4) SC, WPT AND BC MR. R HAQUE (R-4)

22	WP(C)/2697/2024 FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
	WITH I.A.(Civil)/3556/2024 in WP(C)/2697/2024	GENERAL INSURANCE PUBLIC SECTOR ASSOCIATION Versus LATHRANG BORN BUAM AND ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S P SHARMA
23	WP(C)/2957/2024 FIXED	MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	GA, ASSAM SC, PWD
24	WP(C)/3396/2024 FIXED	KAMAL LAHON Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM SC, SERICULTURE SC, K A A C
25	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
26	WP(C)/4252/2024 FIXED	PRABIN KR NATH Versus THE STATE OF ASSAM AND 7 ORS	MRS M D CHOWDHURY MR N BARUAH	SC, P AND R.D. GA, ASSAM
27	WP(C)/4267/2024 FIXED	SARAT CHANDRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR B PRASAD MR P J BORAH	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
28	WP(C)/5517/2024 FIXED	JAGANNATH DATTA Versus THE UNION OF INDIA AND 5 ORS	MR. A R TAHBILDAR MS. K DEKA	MR. D C BORAH (CGC) DY.S.G.I.
29	WITH WP(C)/4972/2024	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
		ORDERS		
30	Cont.Cas(C)/376/2023 FIXED	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)

31	Cont.Cas(C)/498/2024 B/O	RAJASHREE SHARMA Versus RAVI S. PRASAD, I.A.S. AND 6 ORS.	MR. SURAJIT DUTTA MS. I DAS MS R MEDHI MR. I LAHIRI	
32	I.A.(Civil)/1705/2024 B/O in WP(C)/7300/2023 WITH WP(C)/7300/2023	BULU BEGUM, Versus THE STATE OF ASSAM AND 12 ORS E BULU BEGUM Versus THE STATE OF ASSAM AND 12 ORS	MR. A CHETRY MR. A CHETRY MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	GA, ASSAM SC, AG SC, FINANCE GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/686/2024	SANTOSH THAKUR AND ANR Versus GYANENDRA DEV TRIPATHI, IAS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
2	WP(C)/2878/2024 B/O	AMIR CHAN MONDOL Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
3	WP(C)/3038/2024	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH			
4	WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
5	WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
6	WP(C)/4376/2023	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
7	WP(C)/5841/2024	BINOY KUMAR NATH Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	SC, BTC SC, REVENUE
8	WP(C)/6265/2024 FIXED	MOMIN HUSSAIN AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP MR R B GOSWAMI MS. H BARUAH
9	WP(C)/6279/2024 FIXED	MOINUL HOQUE AND 12 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR. D KALITA MR. H RAHMAN MR. T RAHMAN R SAIKIA	SC, CO OP

10	WP(C)/6288/2024	AMITA BHUWALKA Versus UNION OF INDIA AND 4 ORS.	MR H BETALA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WP(C)/6316/2024 FIXED	GOUR MOHAN ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA F R LASKAR	GA, ASSAM SC, REVENUE
12	WP(C)/6367/2024 FIXED	ABDUL MALEK @ MALEK SK AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. F RAHMAN	SC, P AND R.D. GA, ASSAM
13	WP(C)/6374/2024 FIXED	SMTI. SUNITI DAS AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, A A I
14	WP(C)/6610/2024 CAVT. NO.11862/024, WITH CAVT. 1186/2024	MD. INNUSH ALI AND ANR Versus THE STATE OF ASSAM AND 21 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. M ALOM FOR CAVEATOR
15	WP(C)/6613/2024	JYOTIRMAJ CHAKRABARTY Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
16	WP(C)/6614/2024	THE UNITED TRIBAL ORGANISATION, ASSAM AND 6 ORS. Versus THE GOVERNMENT OF ASSAM AND 6 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE
17	WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
18	WP(C)/6627/2024	HUKUM SAHU @ HUKUM SING SAHU Versus THE STATE OF ASSAM AND 11 ORS	MR. J SARMAH	GA, ASSAM
19	WP(C)/6637/2024	SANJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM SC, AEGCL SC, REVENUE
20	WP(C)/6639/2024	ILORA BIBI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	SC, APDCL
21	WP(C)/6644/2024 B/O	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
22	WP(C)/6647/2024	SHRI DILIP PATHAK Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
- FOR ORDERS -				
23	WP(C)/980/2021	ABDUL KADIR CHOUDHARY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD. A SAHAD MR. J B SAIKIA	SC, PNRD GA, ASSAM
24	WP(C)/1427/2024	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
WITH				
25	WP(C)/4598/2023	MINA SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MS T J SAHEWALLA	GA, ASSAM MR. J K GOSWAMI MR D J BORO

26	I.A.(Civil)/3747/2024 in WP(C)/5887/2024	JULEKHA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND ORS	MR M A ISLAM MR J I MONDAL	SC, APDCL
	WITH WP(C)/5887/2024	JULEKHA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 2 ORS	MR M A ISLAM MR J I MONDAL	SC, APDCL
27	I.A.(Civil)/3794/2024 in WP(C)/9534/2019	DIBYAJYOTI GOSWAMI Versus THE UNION OF INDIA AND 6 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM
	WITH WP(C)/9534/2019	DIBYAJYOTI GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
28	WP(C)/2181/2022 FIXED	MAI RONGPHAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. R BORPUJARI (R-7) MR. S P CHOUDHURY, CGC (R-1,2) MR M CHETIA (R-3,5,6,8) MR A N DAS (R-12) ASSTT.S.G.I. MS. T.R. MAHANTA (R-4) SC, FINANCE
29	WP(C)/7497/2022 FIXED	SANTOSH JAISWAL Versus THE UNION OF INDIA AND 8 ORS	Mukesh Sharma Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI MR. D J DAS (R-1,2) DY.S.G.I.
	WITH WP(C)/7499/2022	SANTOSH JAISWAL Versus STATE BANK OF INDIA AND 4 ORS	Mukesh Sharma MR. M BISWAS	MR. A PARVEZ MR D GOGOI J SINGPHO
31	Arb.P./47/2023	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
32	WP(C)/1369/2023	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	SC, PWD ROAD GA, ASSAM SC, GMC SC, PCB
33	WP(C)/2913/2023	M/S ISHANT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
34	WP(C)/2914/2023	HARI NARAYAN PATHAK Versus THE STATE OF ASSAM AND 3 ORS.	MR. U DUTTA B DUTTA	MR. S CHAMARIA (r-3) MR A N SARMAH (r-3) MR M M ZAMAN (r-3) SC, INDUSTRIES AND COMMERCE
35	WP(C)/2916/2023	ANUPAM DAS CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
36	Arb.P./38/2024	SM INTERIOR PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
37	WP(C)/902/2024 FIXED	SUREN CHUTIA AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D SONOWAL MR. R A CHOUDHURY	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, IRRIGATION SC, WATER RESOURCE SC, FINANCE
38	WP(C)/2448/2024 B/O	GOPAL MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE

39	WP(C)/5113/2024	NAWAZ AHMED BORBORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C GOGOI MR B ISLAM MR. H KAKATI	GA, ASSAM SC, REVENUE
40	WP(C)/5446/2024 FIXED	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
41	WP(C)/6571/2022 CAVT. NO.10572/022, WITH CAVT. 1057/2022, FIXED	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. A PHUKAN, SC, GAD MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
	WITH I.A.(Civil)/3123/2022 in WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
42	WP(C)/4060/2023	HINDUSTAN UNILEVER LTD Versus UNION OF INDIA AND 2 ORS	DR. ASHOK SARAF MR G N SAHEWALLA MR P BARUAH MR S J SAIKIA MR M SAHEWALLA MR. N N DUTTA MS. S. TODI MR H K SARMA MR P K BORA MS T J SAHEWALLA B SARMA MR. G. DUTTATRAY	MR. S C KEYAL , SC, GST DY.S.G.I.
43	WP(C)/6497/2023 FIXED	THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R- 9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
44	WP(C)/7423/2023 CAVT. NO.13892023,117800012482/023, FIXED	ABDUR RAHMAN MONDAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	MR. B C DAS MR. S H RAHMAN SC, CO OP MS. I DAS FOR CAVEATOR
45	WP(C)/7579/2023 FIXED	MOINUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM
46	Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
47	WP(C)/738/2024 FIXED	BIJIT KUTUM AND 104 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K R BORA R GOGOI	GA, ASSAM SC, REVENUE
48	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM

49	WP(C)/1792/2024 FIXED	PROBIN BORA Versus UNION OF INDIA AND 7 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN	MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHDC
	WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024	NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS	MR. C BORUAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHDC MR. K MOHAMMAD
50	WP(C)/1880/2024 FIXED	NIRUPAMA TALUKDAR AND 2 ORS Versus STATE BANK OF INDIA AND 2 ORS.	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. B K SEN (R-1,2) MR F HAQUE(R-1,2) MR A HUSSAIN(R-1,2)
51	WP(C)/3042/2024 B/O	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
52	WP(C)/3582/2024 B/O	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. D GOSWAMI, SC SBI MR. A K SAHEWALLA(R- 1,2) MR P GOGOI MR. W SHARMA(R- 1,2) SC, SBI
53	WP(C)/4201/2024 FIXED	NILA N SANGMA AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P R SARMA MR D MEDHI	GA, ASSAM SC, REVENUE SC, P W D
	WITH I.A.(Civil)/3717/2024 in WP(C)/4201/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus SMTI NILA N SANGMA	SC, NHDC	GA, ASSAM MR P R SARMA MR D MEDHI SC, P W D SC, REVENUE
54	WP(C)/4946/2024 FIXED	TAMANNA FERDUSI MAZUMDER Versus THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, REVENUE
HEARING				
55	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAJIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3785/2024	SEKHABAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
2	Bail Appln./3789/2024	SRI MRIGANKA GOGOI Versus THE STATE OF ASSAM	MR. S R GOGOI MS B DUTTA MR. C SARMAH	PP, ASSAM
3	Bail Appln./3790/2024	JINTUMONI KOCH Versus THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
4	Bail Appln./3797/2024	RABINDRA BISHWAS ALIAS RABINDRA BISWAS Versus THE STATE OF ASSAM	MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA P DUTTA	PP, ASSAM
5	Bail Appln./3800/2024	BOSIRAN BIBI @ MOSIRON BIBI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
6	Bail Appln./3804/2024	RUPANKAR PATHAK @ RINKU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
7	Crl.Pet./1476/2024 B/O	BINOD CHANDRA BHAGAWATI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
8	AB/3173/2024 FIXED	TANAY CHOUDHURY Versus THE STATE OF ASSAM	MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
9	AB/3252/2024	NAHARUL ISLAM BARBHUIYA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
10	AB/3254/2024	BAKUL BARMAN Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

11	AB/3255/2024	HAZARAT ALI @ HAJARAT ALI SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
12	AB/3260/2024	SAJIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM, ADMISSION	MR. R BORA MS R MEDHI	PP, ASSAM
13	Review.Pet./83/2021 WITH LCR	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
14	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI
15	Crl.Rev.P./46/2023 WITH LCR 1 FILE AND CASE DIARY	LOKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M AHMED MR. A HUSSAIN	PP, ASSAM
16	Review.Pet./207/2024 CRP(I/O) 8/2024(D/O)	DR. NIRUPAMA DUTTA Versus SRI DIGANTA CHETIA	MR. A K GUPTA MR. R S MISHRA	
17	Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/1073/2024 in Crl.A./376/2024	LABAN PEGU Versus THE STATE OF ASSAM AND ANR	MR U DAS MR. S SAIKIA	PP, ASSAM
18	Crl.A./398/2024	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN MR P K BASU MS. K DEY	PP, ASSAM
	WITH I.A.(Crl.)/1169/2024 in Crl.A./398/2024	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
19	Crl.A./418/2024	NANDA BORAH @ AJIT Versus THE STATE OF ASSAM AND ANR	MR. U K DEKA MS. P BORAH	PP, ASSAM

	WITH I.A.(CrI.)/1226/2024 in CrI.A./418/2024	NANDA BORAH @ AJIT Versus THE STATE OF ASSAM AND ANR	MR. U K DEKA MS. P BORAH	PP, ASSAM
		<u>BAIL HEARING (BA)</u>		
20	Bail Appln./2776/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
21	Bail Appln./3653/2024 FIXED	JAYANTA TALUKDAR Versus THE STATE OF ASSAM	MR. J KALITA MS. M R DOLAI MR N SARMA	PP, ASSAM
		<u>BAIL HEARING</u>		
22	AB/833/2022	AJIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
23	AB/712/2024	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
24	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
25	AB/1762/2024 FIXED	MD. JAVED AKHTAR @ AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
26	AB/1951/2024 FIXED	ABDUL WAHHAB MIAH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
27	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
28	AB/2513/2024	MUBARAK ALOM Versus THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
29	AB/2575/2024 FIXED	MITU BARMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	AB/2584/2024 FIXED	IRFANUL HAQUE AND 4 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM	PP, ASSAM
31	AB/2586/2024	RAFICK AHMED @ RAFIK AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
32	AB/2757/2024	BRAJO @ BROJO KISHORE BORA Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
33	AB/2992/2024 FIXED	SMTI JIMPI BORAH Versus THE STATE OF ASSAM	MR. B K GOGOI R L CHUTIA	PP, ASSAM
34	AB/3109/2024 FIXED	AZMAL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
35	AB/3116/2024 FIXED	SAMIDUL ISLAM @ SAMIDUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM

36	WITH Bail Appln./3629/2024	SOBHAN ALI @ SUBAHAN ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
37	AB/3117/2024 FIXED	BITUPON BASUMATARI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
ORDERS				
38	MACApp./280/2018 (SINCE DISPOSED OFF), WITH OFFICE NOTE, LCR FILES	THE UNITED INDIA INSURANCE COMANY LTD. Versus KAMDEB KALITA AND ANR	MR. K K BHATTA MS JONA TALUKDAR MRS. P M DUTTA	MR. S SINGH
39	Crl.Rev.P./163/2022	ASHA RANI DOLEY Versus AMRIT KR BURAGOHAIN	MR. B D KONWAR SR. ADV. MR. T DEURI MR. R KALITA J RABHA MR. R SALOI MS T WAPANGLA MR H AGARWAL	
40	Crl.Rev.P./446/2022	DEBASISH THAKURIA Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR. P BARGOHAIN	PP, ASSAM
41	Review.Pet./81/2023 MFA 142/2021(D/O)	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
42	Crl.Pet./552/2023	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
43	I.A.(Crl.)/660/2023 WITH OFFICE NOTE, LCR 3 FILES in Crl.A./169/2023 WITH Crl.A./169/2023	NITYA NANDA GOGOI, Versus THE STATE OF ASSAM AND ANR.	M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/411/2023 in Crl.A./169/2023	NITYA NANDA GOGOI Versus THE STATE OF ASSAM AND ANR.	M K BORAH M AHMED	PP, ASSAM MR. D K NATH (r-2)
44	Crl.A./31/2024 WITH OFFICE NOTE WITH I.A.(Crl.)/98/2024 in Crl.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	MR. SURAJIT DAS, AMICUS CURAIE(R-2) PP, ASSAM
45	Tr.P.(Crl.)/43/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
46	Crl.Rev.P./377/2024	ANJAN SAHU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	G UDDIN P ADHIKARI	PP, ASSAM
47	Crl.Rev.P./377/2024	MAHIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J DUTTA MR N RAHMAN	PP, ASSAM
47	I.A.(Crl.)/749/2024 WITH OFFICE NOTE, LCR 5 FILES in Crl.A./255/2024 WITH Crl.A./255/2024	MD. MAKHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
48	Crl.Pet./824/2024 FIXED	MD. MAKHAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
48	Crl.Pet./824/2024 FIXED	GAJNAFOR ADIL Versus THE STATE OF ASSAM AND ANR	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

49	Crl.Pet./1234/2024 B/O	KSHEMANKAR CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS O ASSUMI	PP, ASSAM
50	I.A.(Civil)/2823/2024 WITH LCR in MACApp./149/2024 WITH MACApp./149/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RAJSHRI UDAWAT AND 8 ORS. NATIONAL INSURANCE COMPANY LIMITED Versus RAJSHRI UDAWAT AND 8 ORS.	MR T KALITA MR T KALITA MR. A KAKATI	MR SISHIR DUTTA(R-9) MS. M CHOUDHURY(R-9) MS. S SARMA(R-7,8) MR. A K SAHEWALLA.(R-1 TO 4) MR. W SHARMA.(R-1 TO 4) MR D GOSWAMI.(R-1 TO 4)
51	WITH MACApp./318/2024	RAJSHRI UDAWAT AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MS Z DOLEY	
HEARING				
52	Crl.Rev.P./341/2022 WITH LCR 2 FILES, FIXED	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M HOSSAIN MD A WADUD MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ MR. S T ADNAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024

29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2585/2024 in WP(C)/3868/2024	DR LOKMAN ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN	SC, HIGHER EDU SC, HIGHER EDU
	WITH WP(C)/3868/2024 CAVT. NO. 07192/024,	DR. BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR H BETALA	SC, HIGHER EDU MR. T J MAHANTA (R- 5, 6) MR. P P DUTTA (R- 5, 6) MR. A BORUA (R- 5, 6) MR. R ISLAM SC, EDU FOR CAVEATOR
ADMISSION				
2	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
3	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
4	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
5	WP(C)/4584/2018	RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM

6	WITH WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
7	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
8	WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
9	WP(C)/1164/2020 B/O	ALPANA LEKHARU Versus THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, AG MR. R DE MR. I CHOUDHURY RAJIB LUSHAN CHUTIA MS P BORA (R-2) SC, ASSAM HOUSING BOARD
10	WP(C)/4673/2020	DWIJENDRA NATH DEKA Versus THE COMMISSIONER AND SECRETARY AND 2 ORS	MR D DEKA	SC, AG SC, PWD (NH) SC, FINANCE
11	WP(C)/1521/2021	REKIBUDDIN BORA Versus THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	MR. T C CHUTIA, ADDL. SR. GA
12	WP(C)/2820/2022	RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/4456/2022	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
14	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, N C T E SC, SEC. EDU.
15	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.
16	WP(C)/4876/2022	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
17	WP(C)/5940/2022	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
18	WP(C)/8043/2022	LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, TRANSPORT SC, O I L
	WITH I.A.(Civil)/3797/2024 in WP(C)/8043/2022	OIL INDIA LIMITED Versus LOMBIT KONWAR AND 3 ORS	SC, OIL	MR. P P DUTTA

19	WP(C)/59/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY	SC, HIGHER EDU GA, ASSAM
	WITH			
20	WP(C)/7343/2017	JAKIR HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR. U N CHATTRY (R-7,8) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5)) MS. M NATH MR. O LASKAR (R-7,8)
21	WP(C)/535/2023	BABY ROY GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	GA, ASSAM MS. M BHATTACHARJEE (R- 3,4) SC, REVENUE
22	WP(C)/2254/2023 FIXED	PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
23	WP(C)/4278/2023	DHONSING RONGPI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, EDU
	WITH			
24	WP(C)/4837/2023	ISSAC EKKA AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM SC, SSA SC, SEBA
25	WP(C)/4356/2023	BISWAJIT DEY AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
26	WP(C)/4932/2023 B/O	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
27	WP(C)/5175/2023 B/O	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
28	WP(C)/6244/2023 FIXED	AMIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R6) MR. H A LASKAR (R6) MS D DUTTA (R6) A. H. AHMED (R6) SC, SSA
29	WP(C)/6382/2023	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
30	WP(C)/6411/2023 FIXED	SMTI. ANMONA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
31	WP(C)/6647/2023 B/O	JAYNAL ALI Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
32	WP(C)/6863/2023 FIXED	PREMALATA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MR. D J DAS MR D S DEKA MS N MAHANTA MS A DAS	GA, ASSAM

33	WP(C)/6924/2023	RUPA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. U B SARMA	SC, HEALTH AND F W SR. GA, ASSAM
34	WP(C)/7594/2023	SURIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR G R A MOTTAQUEE	SC, SEBA
35	WP(C)/293/2024	ATUL TIMUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM MR B GOGOI (SC, GAD)
36	WP(C)/430/2024	BAPAN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A D CHOUDHURY	SC, EDU
37	WP(C)/1621/2024	PUNGKHA MUCHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
	WITH			
38	WP(C)/4687/2023	PUNGKHA MUCHAHARY Versus UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
39	WP(C)/2537/2024	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
	WITH			
40	WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
41	WP(C)/2706/2024	LAKSHMAN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM SC, SSA
42	WP(C)/2758/2024	SUNIL RAJBONGSHI Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
43	WP(C)/2882/2024 B/O	MD ALA UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A B T HAQUE B DUTTA	GA, ASSAM SC, AG SC, FINANCE
44	WP(C)/3716/2024	HC/GD FORCE NO. 041709325 RUPAL CHAND AND 5 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
45	WP(C)/3722/2024	SAYRA BEGUM MOJUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P C DEY MR BASAB DEY	SC, ELEM. EDU
46	WP(C)/3787/2024	GIAS UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE DEPTT.
47	WP(C)/3921/2024	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR. ABHIJIT MENA DR AZIZ KHAN DEEPANJALI GUPTA	MR D K ROY SC, SEC. EDU. SC, SEBA
48	WP(C)/4372/2024	TILOTTOMA DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. P BHOWMICK MR J LOTH	GA, ASSAM MD K RAHMAN MR. SAIDUL ALOM
	WITH			
	I.A.(Civil)/2896/2024 in WP(C)/4372/2024	JOGAT JIBON DUTTA Versus TILOTTOMA DEORI AND 3 ORS.	MD K RAHMAN MR. SAIDUL ALOM	GA, ASSAM MR. P BHOWMICK
49	WP(C)/4645/2024	PHULATON GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.

50	WP(C)/4888/2024	NIRAN GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	WP(C)/5213/2024	MEHMUD ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
52	WP(C)/5392/2024	DR. MASER DEWAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
53	WP(C)/5739/2024	JERINA MAHBOBA Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MR I AHMED	SC, HEALTH
ORDERS				
54	Cont.Cas(C)/89/2017	HABIBUR RAHMAN Versus SANJIB KUMAR BHUYAN	MR.S CHOUDHURY MS.P KHOUND MR.K KAKATI MS.A SARMA	MR. N SARMA
55	Cont.Cas(C)/103/2017	HIRANYA BHUYAN Versus PREETOM SAIKIA and 2 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(R-1)(R-2) MR.B CHOUDHURY(R-2) MS.R BORAH(R-1) MS.R SHARMAR-1
56	Cont.Cas(C)/209/2017	HOREN BORGOHAIN and 21 ORS. Versus PRITAM SAIKIA and 8 ORS	MD.M U AHMED MR.S F CHISTIE	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.T THAKURIAR-1 MR.N SARMA(R-1)(R-5) MS.P CHAKRABORTY(R-2)
57	Cont.Cas(C)/237/2017	DEBALATA BURAGOHAIN Versus PREETOM SAIKIA and 3 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.B TALUKDARR-1 MR. K K DUTTA(R-1) MR.N SARMA(R-2) MRSR BORAH(R-2)
58	Cont.Cas(C)/252/2017	AJIT SARMAH Versus PREETAM SAIKIA and ANR.	MR.N BORAH MR.H MAZUMDER	MR.D SAIKIA(Sr.Adv.)(R-2)(R-1) MR.R BORAH(R-2) MR.A DEKA R-2 MR.S M T CHISTIE(R-1)
59	Cont.Cas(C)/430/2017	NILIM BURAGOHAIN and ANR. Versus PREETOM SAIKIA and 4 ORS.	MR. B GOSWAMI MRS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH	MR. A DEKA MS U DAS(R-2) MR. D SAIKIA(Sr.Adv.)(R-3) MS. A VERMA(R-2) MS. S KHANIKAR R-2 MR. N SARMA(R-3) MS. K DAS(R-3) MS. K PHUKAN(R-2)
60	Cont.Cas(C)/479/2017	GHANAKANTA TAID and 2 ORS. Versus PREETOM SAIKIA and ANR.	MS. I DEKA MR. R SARMA	MR. D SAIKIA(Sr.Adv.)(R-1) MR. B TALUKDAR(R-1) MR. K K DUTTA R-2 MR. N SARMA(R-1) MR. A DEKA(R-2)
61	I.A.(Civil)/1995/2019 in WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS	SC, HEALTH
	WITH WP(C)/3742/2019	HUSSAINARA SULTANA AND 50 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H K DAS MR. U PATHAK MR. D J DAS	SC, HEALTH ASSTT. S.G.I.
62	WITH WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	MR. B DEKA (C.G.C.) ASSTT.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/1998/2019 in WP(C)/3003/2019	MD. ZAHID EKBAL AND 14 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS	SC, HEALTH

63	WITH WP(C)/3827/2019	RAKIBUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR D J DAS MR. U PATHAK	MR. K K PARASAR [(C.G.C.) R2,R3] MR. K K PARASAR [(C.G.C.) R2,R3] ASSTT.S.G.I. SC, HEALTH
64	I.A.(Civil)/1550/2021 in WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU GA, ASSAM MR. S R RABHA SC, N C T E SC, BTC SC, FINANCE
	WITH WP(C)/2915/2019	SANJAY KUMAR SUTRADHAR AND 23 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI SC, FINANCE	SC, ELEM. EDU SC, BTC
65	WP(C)/291/2023 B/O	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
66	WP(C)/2827/2023	DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, SEC. EDU.
67	WP(C)/4212/2023	KUKIL DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M DAS MS. P NEOG MR. A DAS	GA, ASSAM
68	Cont.Cas(C)/37/2024	ABDUL MOTALIB Versus BISWARANJAN SAMAL	DR. B AHMED MR K UDDIN MR. A K AZAD	MR D KALITA (R-1) MR. D NATH (R-1)
69	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
70	WP(C)/1624/2024	SUBHASH NATH MAZUMDAR Versus UNION OF INDIA AND 3 ORS	MR G GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM DY.S.G.I. SC, GHC SC, FINANCE
71	I.A.(Civil)/1992/2024 WP(C) 1169/2011(D/O), B/O in WP(C)/1169/2011	ANJAN MITRA Versus THE STATE OF ASSAM AND 2 ORS.	MR A N AHMED	GA, ASSAM SC, HEALTH
72	WP(C)/2316/2024	DR. NISHA TOTEJA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. S P SHARMA MS U SHARMA K AHMED K AHMED	MR. R B PHOOKAN R SARMAH MR H GUPTA MR. S K SAIKIA(R-5) MS M KAKOTY MR K J HAZARIKA MR D.S. BHATTACHARYA (R-5) DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025

11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3782/2024	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
MOTION				
2	CRP(IO)/518/2024 B/O	SUBARNALATA DAS Versus MAHESWARI INDUSTRIES AND 2 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
BAIL HEARING (BA)				
3	Bail Appln./3095/2024 WITH CASE RECORD (SCANNED COPY)	GIASUDDIN @ GIAS UDDIN AHMED Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
4	Bail Appln./3518/2024 FIXED	KHAIGOULEN KIPGEN Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
5	Bail Appln./3702/2024 FIXED	GOGOU HOOKIP Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
BAIL HEARING				
6	AB/2895/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED WITH Bail Appln./3593/2024	SAIFUL ISLAM @ DABBU Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. F A HASSAN (INFORMANT) PP, ASSAM
7	Bail Appln./3593/2024	SAIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
8	CO/11/2024 WITH LCR, FIXED in RSA/173/2023 WITH RSA/173/2023	GULABI RABIDAS AND 3 ORS Versus GANIA RABIDAS @ MONI RABIDAS	MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS. R CHETRI	
		GANIA RABIDAS @ MONI RABIDAS Versus GULABI RABIDAS AND 16 ORS	MR. S K GHOSH MS F AHMED	MR. M H RAJBARBHUIYAN (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4)

9	RSA/176/2024	HAZRAT ALI AND 2 ORS Versus AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	
	WITH I.A.(Civil)/3007/2024 in RSA/176/2024	HAZRAT ALI AND 2 ORS Versus AYEN UDDIN	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	
ORDERS				
10	RSA/180/2010 WITH LCR	MD. ABDUL MANNAN LASKAR and 17 ORS Versus SIDDEK ALI MAZUMDAR and 2 ORS	MR.B BANERJEE MS.M DEB MR.J LASKAR MR.A DEY	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MR.S K DEORI MRK UDDIN
11	MFA/62/2013 WITH LCR, B/O	UNION OF INDIA Versus M/S. FUEL SOURCES INDIA PVT. LTD.	MS.M CHATTERJEE MSK KALITA MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
12	MFA/63/2013 WITH LCR, B/O	UNION OF INDIA Versus M/S. NIRMA LTD	MS.M CHATTERJEE MSK KALITA MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
13	RSA/134/2013 WITH LCR	SANJIB DUTTA AND 4 ORS Versus SARALA DUTTA AND 8 ORS	MS.P GOSWAMI MR.T ISLAM	MR.M K SHARMA MR.C GOSWAMI
14	RSA/235/2013 WITH LCR	SATIN KALITA Versus UPEN DAS	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.SHEELADITYA
15	RSA/273/2014 WITH LCR	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA ANDE HIS LEGAL HEIRS-	S DEY P SEN	L SHARMA(R-1) S S SHARMA(R-1) B J MUKHERJEE(R-1)
16	RSA/163/2015 WITH LCR, B/O	MD MOHIR UDDIN SARKAR and 4 ORS Versus MST MORIUM BIBI and 16 ORS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.E YASMIN	MRG P BHOWMIK(R-1,2(a)to2(g),3 to 8) GA, ASSAM MS.M KALITAR-1,2ato2g, 3to8 MS.P CHETIA(R-1,2(a)to2(g), 3 to 8)
17	MC/1402/2015 IN RSA SL.NO. 242165	JOGESWAR SAIKIA Versus JOYANTA PATHAK	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	
18	I.A.(Civil)/2099/2020 FIXED in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	MR. R ALI FOR CAVEATOR
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	MR. R J BORDOLOI MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	
19	RSA/17/2021	FAIZUL ISLAM BHUYAN Versus GUNODHAR ROY AND 13 ORS.	MR. A RAHMAN MR E HUSSAIN S S AHMED	MR. I KALITA (r-1 to 3) MR. K P PATHAK (r-1 to 3) MR. D GOGOI (r-1 to 3) MR. I BORTHAKUR (R-14)
20	RFA/36/2022 WITH LCR	SANKAR BISWAS Versus MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	

21	I.A.(Civil)/2315/2022 in RSA/161/2009 WITH RSA/161/2009 WITH MC/3027/2009 in RSA/161/2009 WITH I.A.(Civil)/2317/2022 in RSA/161/2009	ON THE DEATH OF YAKUB ALI Versus MUSST. BULBULI BEGUM and ANR. MD. YAKUB ALI and ANR Versus MUSST. BULBULI BEGUM and ANR MD YAKUB ALI and ANR, Versus MUSTT. BULBULI BEGUM and ANR ON THE DEATH OF YAKUB ALI Versus MUSST. BULBULI BEGUM and ANR.	MR M J QUADIR MR. K MIRA MR.A M MAZUMDAR MRM RAHMAN MD.GIASH UDDIN MR.A M MAZUMDAR MRM RAHMAN MD.GIASH UDDIN MR M J QUADIR MR. K MIRA	
22	I.A.(Civil)/3328/2022 in RSA/194/2018 (D/O), WITH LCR, FIXED in RSA/194/2018	SRI MRIDUL DEKA Versus SMT SUKHILA DEKA AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. B J GHOSH (R-1,2) MR. DILIP DEY (R-1,2)
23	MC/17/2023 in RSA/132/2009 (D/O), WITH LCR in RSA/132/2009	SUBRATA CHATTERJEE and ANR Versus ON DEATH OF ABANI DUTTA HIS LEGAL HEIR RATAN DUTTA,	MR.B K JAIN	MR. C K S BARUAH
24	Mat.App./38/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. R DE MS. D DEVI	MR. P SAIKIA
25	RFA/56/2023 WITH LCR	THE STATE OF ASSAM AND 3 ORS. Versus M/S M.K AGARWALA	MR. D NATH	MR G KHANDELIA FOR CAVEATOR
26	MFA/30/2024	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
27	MFA/32/2024	GOLAP RABBANI Versus MISS HASSINA BEGUM AND 2 ORS	MR M DEKA MISS. M DAS MD. S ISLAM	MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)
28	RFA/37/2024 WITH LCR WITH I.A.(Civil)/1646/2024 in RFA/37/2024	MADAN CHAND CHORADIA AND ANR. Versus SAMIRUL AHMED AND 4 ORS.	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A J SARMA (R-1 to 4) MR B SARMAH (R-1 to 4) MR. S K GHOSH (R-1 to 4) MR G ALAM (R-1 to 4)
29	RFA/60/2024 WITH I.A.(Civil)/3109/2024 in RFA/60/2024	GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS GITIKA DAS BAISHYA AND ANR Versus CHANDAN HAZARIKA AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR. A C SARMA MR G BHARADWAJ MR B DEORI	
30	RSA/93/2024	ON THE DEATH OF MAJHI BHENGA HIS LEGAL HEIRS, SMTI. CHINI BHENGRA AND ORS Versus JITEN BHENGRA AND 2 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	
31	RSA/148/2024 WITH LCR WITH I.A.(Civil)/2391/2024 in RSA/148/2024	MD ABDUL HAMID AND 7 ORS Versus MD SHEKHBAR ALI AND 2 ORS MD ABDUL HAMID AND 7 ORS Versus MD SHEKHBAR ALI AND 2 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	MR. D A KAIYUM (1 TO 3) MR. M S MONDAL(1 TO 3)

32	Cont.Cas(C)/215/2024 B/O	RAJIV JHURIA Versus NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	MR. R ISLAM (LEGAL AID COUNSEL)
33	I.A.(CrI.)/1224/2024 AB 2226/2023(D/O) in AB/2226/2023	ALEKJAN NESSA AND ANR Versus THE STATE OF ASSAM, XXXXXXX	MD A ALI	PP, ASSAM
34	I.A.(Civil)/2656/2024 WITH LCR in Mat.App./18/2019 WITH Mat.App./18/2019	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI R DAS	
		XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
35	I.A.(Civil)/2920/2024 WITH LCR in RSA/238/2015 WITH RSA/238/2015	JAGADINDRA NARAYAN ROY Versus PAPLU PAUL	MS. P BHATTACHARYA MR. A BORUA	MR V K BAROOAH
		JAGADINDRA NARAYAN ROY Versus PAPLU PAUL	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.A BARUA	MR.B BANERJEE MR. K K DEY MS.C MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR V K BAROOAH
36	I.A.(Civil)/2989/2024 WITH LCR in RSA/333/2017 WITH RSA/333/2017	ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR	MR. R K BHUYAN MR M KASHYAP	
		MD JULHASH MATBAR Versus MUSSTT MONOWARA BEGUM and ANR	MR. R K BHUYAN MD. B ISLAM MR. S ALI MR A ZAMAN	MR. N N JHA M DAS MR. R SARMA(R-1) D GOGOI MS. M BARUAH MR D HAZARIKA(R-1) MR. K M HASSAN MR A HUSSAIN(R-1)
	WITH I.A.(Civil)/2990/2024 in RSA/333/2017	ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR	MR. R K BHUYAN MR M KASHYAP	
	WITH I.A.(Civil)/2991/2024 in RSA/333/2017	ON THE DEATH OF JULHASH MATBAR, HIS LEGAL HEIRS Versus MUSSTT. MONOWARA BEGUM AND ANR	MR. R K BHUYAN MR M KASHYAP	
37	I.A.(Civil)/3022/2024 in RSA/121/2020 WITH RSA/121/2020	HIMANGSHU SHARMA Versus ON THE DEATH OF HAGURA SARKAR, HIS LEGAL REPRESENTATIVES/HEIRS AND ORS	MR. N N JHA MS M SAHOO	MR S S SHARMA MR. B J MUKHERJEE
		HIMANGSHU SHARMA Versus ON THE DEATH OF HAGURA SARKAR, HIS LEGAL HEIRS SMTI DULUMANI SARKAR AND 23 ORS.	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MR. N N JHA MR. M UDDIN MS M SAHOO	MR S S SHARMA (R- 7,8,9,10,11,12, 13,14,15,17,19,20) MR. B J MUKHERJEE (R- 7.8,9,10,11,12, 13,14,15,17,19,20)
	WITH I.A.(Civil)/2161/2020 in RSA/121/2020	HIMANGSHU SHARMA Versus ON THE DEATH OF HAGURA SARKAR, HIS LEGAL HEIRS SMTI DULUMANI SARKAR AND 23 ORS	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR	

	WITH I.A.(Civil)/3023/2024 in RSA/121/2020	HIMANGSHU SHARMA Versus ON THE DEATH OF HAGURA SARKAR, HIS LEGAL REPRESENTATIVES/HEIRS AND ORS	MR. N N JHA MS M SAHOO	MR S S SHARMA MR. B J MUKHERJEE
	WITH I.A.(Civil)/3024/2024 in RSA/121/2020	HIMANGSHU SHARMA Versus ON THE DEATH OF HAGURA SARKAR, HIS LEGAL REPRESENTATIVES/HEIRS AND ORS	MR. N N JHA MS M SAHOO	MR S S SHARMA MR. B J MUKHERJEE
38	I.A.(Civil)/3036/2024 WITH LCR in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	MS S CHAKRABORTY (R- 1.1,1.2,1.3)
	WITH RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS SMT. LAKSHMI PRABHA DAS AND ORS Versus SAMARESH BANERJEE and ORS	MR.A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.C K S BARUAH MR.B K NATH MS.J RAJKHOWA MR.S N KRISHNATRAYA	MR.R J BORDOLOI MR.T BARUAH
	WITH MC/1980/2010 in RSA/134/2008	MRS.LAKSHMI PRABHA DAS and 6 ORS Versus SAMARESH BANERJEE and ORS	MS.A K CHOUDHURY MR. A NATH MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR. S N KRISHNATRAYA	MR.R J BORDOLOI MR.P K TALUKDAR MR. T BARUAH
	WITH I.A.(Civil)/3037/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
	WITH I.A.(Civil)/3038/2024 in RSA/134/2008	ON THE DEATH OF BHUBAN MOHAN DAS, HIS LEGAL HEIRS AND REPRESENTATIVES Versus ON THE DEATH OF SAMARESH BANERJEE, HIS LEGAL HEIRS	MR D CHOUDHURY MR S DIFUSA	
39	I.A.(Civil)/3676/2024 in Mat.App./21/2013 (D/O) in Mat.App./21/2013	XXXXXXX Versus XXXXXXX	MR.M U MAHMUD	
40	I.A.(Civil)/3702/2024 in RSA/372/2017	ON THE DEATH OF DEBEN BORKOTAKI HIS LEGAL HEIRS BIKU MONI DEVI BORKOTOKY Versus PRANAB BORKOTAKI and 5 ORS	MR G BHARADWAJ MR. B DEOURI	MR. D C C PHUKAN
	WITH RSA/372/2017	DEBEN BORKOTAKI Versus PRANAB BORKOTAKI and 5 ORS.	MR.A C SARMA MR.B HALDAR	MR.P CHAKRABORTY MS.S ROY MS.J GOGOI MR.D C C PHUKAN
	WITH I.A.(Civil)/3701/2024 in RSA/372/2017	ON THE DEATH OF DEBEN BORKOTAKI HIS LEGAL HEIRS BIKU MONI DEVI BORKOTOKY Versus PRANAB BORKOTAKI and 5 ORS.	MR G BHARADWAJ MR. B DEOURI	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
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27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
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29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAJN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE

THIS BENCH WILL SIT AT 11:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
1	Crl.Rev.P./464/2011 WITH LCR 4 FILES, FIXED	SRI DILARUJ ZAMAN Versus THE STATE OF ASSAM	MR. P MAHANTA, Amicus Curiae MR.A M BORA MR.P BHAGAWATI MD.S ALI MS.J BEGUM MR.M ALAM MR.G BORDOLOI	PP, ASSAM
- OLD PENDING CASES -				
2	Crl.A./6/2009 WITH LCR 4 FILES, FIXED	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009	MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
3	Crl.Rev.P./333/2010 WITH LCR 3 FILES, FIXED	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
ADMISSION				
4	WP(C)/3678/2024 PART-HEARD	DIPAK KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

5	WITH WP(C)/2040/2023	ASSAM REAL ESTATE AND INFRASTRUCTURE DEVELOPMENT ASSOCIATION Versus THE STATE OF ASSAM AND 6 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
6	WITH WP(C)/4015/2023	MAZIDA BEGAM AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SR, GA, ASSAM SC, GMC
7	WITH WP(C)/4468/2023	NEEL KAMAL HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
8	WITH WP(C)/4520/2023	DIPALI KALITA (BARMAN) Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
9	WITH WP(C)/4521/2023	ABHIJEET BHARALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
10	WITH WP(C)/4637/2023	MRIGENDRA NATH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
11	WITH WP(C)/4668/2023	JAMAT RELIEF COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	GA, ASSAM SC, FOREST SC, GMC
12	WITH WP(C)/4857/2023	JENAT MOLLAH Versus THE STATE OF ASSAM AND 4 ORS	MR J MOLLAH PETITIONER IN PERSON	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
13	WITH WP(C)/6105/2023	SANGEETA DEVI SIOTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOU DHURY MD. A KHAN	GA, ASSAM SC, FOREST SC, GMC
14	WITH WP(C)/6507/2023	RUP SEK HAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	GA, ASSAM SC, FOREST SC, GMC
15	WITH WP(C)/6745/2023	BHUPENDRA SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	GA, ASSAM SC, FOREST SC, GMC
16	WITH WP(C)/6791/2023	PRABHU SHYAM CHARITABLE TRUST Versus THE STATE OF ASSAM AND 6 ORS	MR. B SHARMA MR. H DAS MR. D K NATH	GA, ASSAM SC, GMC SC, FOREST

17	WITH WP(C)/6981/2023	KAMESWAR KALITA Versus THE STATE OF ASSAM AND 7 ORS	MS. F KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, G M D A SC, GMC
18	WITH WP(C)/7356/2023	JHARNA GOGOI AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM SC, GMC SC, FOREST SC, G M D A
19	WITH WP(C)/7410/2023	ANUJ BHAIJANKA Versus THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS PRATIMA RABHA MR G TAKU MS A PAYENG	SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
20	WITH WP(C)/7511/2023	NIJARA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, G M D A SC, FOREST
21	WITH WP(C)/35/2024	BHABANI KANTA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	MS. M BARMAN (GA, ASSAM) S. BORA (SC, HOUSING AND URBAN AFFAIRS) I. BORTHAKUR (SC, FOREST & ENVIRONMENT) SC, GMC
22	WITH WP(C)/169/2024	CHANDRA DHAR MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	GA, ASSAM SC, FOREST SC, GMC
23	WITH WP(C)/199/2024	MINA RAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
24	WITH WP(C)/263/2024	M/S PARASOL ENGINEERING ASSOCIATES Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR D K DEY MR J P CHAUHAN	GA, ASSAM SC, FOREST SC, GMC
25	WITH WP(C)/728/2024	JIBA NATH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
26	WITH WP(C)/1392/2024	YOGENDRA KUMAR PANDEY Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR W TERON MS S K GUPTA	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC
27	WITH WP(C)/1657/2024	HARICHARAN DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A BHATTACHARYYA	GA, ASSAM SC, FOREST SC, GMC

28	WITH WP(C)/3212/2024	DHANJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED C S KAMTHONG MRS. A KHANAM	GA, ASSAM SC, GMC SC, G M D A SC, FOREST PP, ASSAM
29	Crl.Rev.P./295/2014 WITH LCR 2 FILES, FIXED	MD. ASHRAF ALI Versus THE STATE OF ASSAM AND ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
	WITH Crl.M.C./614/2014 in Crl.Rev.P./295/2014	MD ASHRAF ALI Versus THE STATE OF ASSAM and ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
ORDERS				
30	Crl.Rev.P./355/2016 WITH LCR 7 FILES	BABUL HAZARIKA @ SURAJIT Versus THE STATE OF ASSAM and 2 ORS.	MR.K BARUAH MR.P BORDOLOI MR.S SHAH	PP, ASSAM
QUASHMENT				
31	Crl.Pet./837/2013 WITH LCR 2 FILES, FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM and ANR	MR.S S DEY MR.S BANIK MR.S K ROY	PP, ASSAM
32	Crl.Pet./155/2014 WITH LCR 1 FILE	FARMUD ALI AHMED Versus HOUSING AND URBAN DEVELOPMENT CORPORATION LTD. and ANR	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.N BARUA MRU SARMA PP, ASSAM
33	Crl.Pet./406/2014 WITH LCR 7 FILES	ROBINDRO BASUMATARY Versus THE STATE OF ASSAM	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.N CHOUDHURY MS.P PATHAK MS.B BARUAH	PP, ASSAM
34	Crl.Pet./792/2014	JOGESWAR PATOWARY and 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.P KHATANIAR MS.K SAIKIA MS.B BARUAH MS.A GOGOI	MS.T SOM(R-2, 3, 4 & 5) MS.S KALITA(R-2, 3, 4 & 5) PP, ASSAM MS.R BORGHAIN(R-2, 3, 4 & 5)
35	Crl.Pet./807/2014	MD. TASLIM ARIF Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.B BORA(R-2) MR.A BARUA(R-2) PP, ASSAM
36	WITH Crl.Pet./806/2014	MD. TASLIM ARIF Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.B BORA(R-2) MR.A BARUAR-2 PP, ASSAM
37	Crl.Pet./26/2017	PRADIP PATANGIA Versus THE STATE OF ASSAM and ANR.	MR.A GOYAL MR.A CHOUDHURY	MR.D K MEDHI(R-2) PP, ASSAM MRP K SINGHR-2
38	Crl.Pet./496/2017 WITH LCR 1 FILE	CHINMOY SAIKIA Versus THE STATE OF ASSAM and ANR.	MR. G CHOUDHURY MR.K K GOSWAMI	MR.Z ALAM(R-2) MR.E U AHMED(R-2) MS.S NAZNEENR-2 MR.N D SARMA(R-2) PP, ASSAM MR.J JAMIR(R-2)
39	Crl.Pet./550/2017 WITH LCR 2 FILES	NOTFUL ALI and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.K MUNIR MS.A DAS MR.P K MUNIR	MRS.F BEGUM(R-2) MR.A MANNAF(R-2) PP, ASSAM
40	Crl.Pet./660/2017	HIMADRI SHEKHAR DAS Versus APARNA DAS	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR.P S BISWAS MR.D BANIA	MR. M A SHEIKH MS F INTAZ

WITH
[I.A.\(Cr.\)/1081/2019](#)
in CrI.Pet./660/2017

APARNA DAS
Versus
HIMADRI SHEKHAR DAS

MR. M A SHEIKH
MS F INTAZ

MR. S C BISWAS

HEARING

41 [Crl.Rev.P./361/2013](#)
WITH LCR 2 FILES, FIXED

NURUL HAQUE MOZUMDER
Versus
THE STATE OF ASSAM

MR. A CHOUDHURY
MR.I A HAZARIKA
MR. E AHMED
MR.N I KHAN
MR.R A CHOUDHURY
MR. R A MAZUMDER

PP, ASSAM

42 [CRL.A\(J\)/106/2017](#)
WITH LCR 4 FILES, P.B.-1, FIXED

JOGESWAR MILI
Versus
THE STATE OF ASSAM

MR. U CHOUDHURY
MR. S NEOG
MS. S G BARUAH
AMICUS CURIAE

PP, ASSAM

WITH
43 [Crl.A./412/2017](#)

SHRI RAJIB MILI
Versus
THE STATE OF ASSAM and ANR

MR J PAYENG
MR.M CHETIA
MS A PAYENG

MR. R DE (R2)
PP, ASSAM

44 [CRL.A\(J\)/113/2018](#)
WITH LCR 5 FILES, FIXED

RATAN BHUYAN
Versus
THE STATE OF ASSAM

MS. MEGHALI BARMAN,
AMICUS CURIAE

MS B CHOUDHURY, LEGAL
AID COUNSEL (R-2)
PP, ASSAM

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30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024

33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3784/2024	AINUL HOQUE Versus THE STATE OF ASSAM	MR M RAHMAN	PP, ASSAM
2	Bail Appln./3787/2024	WAHENGBAM ROBITA DEVI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./3788/2024	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
4	AB/3251/2024	RABIYA KHATUN AND 6 ORS Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	PP, ASSAM
ADMISSION				
5	Crl.Pet./312/2024 PART-HEARD, WITH LCR 1 FILE, FIXED WITH I.A.(Crl.)/628/2024 in Crl.Pet./312/2024	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H) M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA	MR. R A CHOUDHURY MR. A K SAHEWALLA MR. W SHARMA.(R-1)	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./2748/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL HASIM KHAN @ MD ABDUL HASIB KHAN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
7	Bail Appln./3137/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD ALTAF HUSSAIN @ ALTAF HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING				

8	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
9	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
10	AB/2661/2024 FIXED	ZAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM

WITH

11	AB/2690/2024	NIKHIL SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
12	AB/2989/2024 FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM

ORDERS

13	I.A.(CrI.)/1031/2024 AB 2167/2024(D/O) in AB/2167/2024	MODI VIPULKUMAR PRAMODCHANDRA Versus THE STATE OF ASSAM	MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
14	I.A.(CrI.)/1215/2024 AB 2183/2024(D/O) in AB/2183/2024	AMINA KHATUN AND ORS Versus THE STATE OF ASSAM	S. TALUKDAR A S PRODHANI	PP, ASSAM
15	I.A.(CrI.)/1220/2024 BA 2970/2024(D/O) in Bail Appln./2970/2024	CENTRAL BUREAU OF INVESTIGATION Versus MONALISHA DAS	BISWAJIT BARMAN	MR. M SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
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23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024

26)	MS R SAHA	09-12-2024	To	11-12-2024
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29)	MR J ISLAM	10-12-2024	To	24-12-2024
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31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
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35)	MR. S P ROY	10-12-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./473/2024 FIXED	KARISHMA SONOWAL Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
2	Crl.Pet./1245/2024	JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
3	Crl.Pet./1264/2024	DR. SATYAJEET BANERJEE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P KATAKI MRS. R BEGUM MR. P S BISWAS MS. J GHOSH P SHARMA	PP, ASSAM
4	Crl.Pet./1465/2024 FIXED	NITUL GAYAN Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM
5	Crl.Pet./1499/2024	BAHARUL ISLAM LASKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K DUTTA MR. F E CHOUDHURY	PP, ASSAM
6	Crl.Pet./1500/2024	BIMAL MITRA Versus ASHALATA MITRA (BAISHYA)	MR. S C BISWAS MR P KATAKI MS. K L R YANTHAN MRS R BEGUM MS. U NANDA MS A BORAH MS. J GHOSH	
7	Crl.Pet./1501/2024	BIKASH GOENKA Versus THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
8	Crl.Pet./1502/2024	SHAHAJAHAN SK @ SHAHAJAHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR S PRODHANI	PP, ASSAM
9	Crl.Pet./1503/2024	PRADIP SINHA Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	PP, ASSAM
10	Crl.Pet./1504/2024	JAYDEB ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P HAZARIKA D LASKAR	PP, ASSAM
11	Crl.Pet./1505/2024	PRADIP SINHA Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR N Z CHOUDHURY	PP, ASSAM

12	Crl.Pet./1506/2024	JAHANGIR ALOM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. ADMISSION	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
13	Tr.P.(Crl.)/37/2022 WITH LCR 1 FILE(SCANNED COPY)	RADHIKA RABHA AND ANR Versus RATAN HAJONG	MR. B C DAS	
14	Crl.Pet./363/2022 WITH LCR 2 FILES	NURUL AMIN (BUBUL ALI) AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	MR. I C DEKA (r-2 to 5)) PP, ASSAM
15	Tr.P.(Crl.)/3/2023 WITH LCR 1 FILE(SCANNED COPY)	BIJU KUMAR DAS Versus SYED PARIZUDDIN AHMED	MR. R SARMA MS. S D SAIKIA	MR C GOSWAMI MR. N CHAKRAVORTY
16	Tr.P.(Crl.)/21/2024	DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	MR. B J MUKHERJEE MS R SAHA
17	Tr.P.(Crl.)/26/2024 WITH LCR 1 FILE, FIXED	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
	WITH			
18	Tr.P.(Crl.)/8/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
	WITH			
19	Tr.P.(Crl.)/9/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
	WITH			
20	Tr.P.(Crl.)/10/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
	WITH			
21	Tr.P.(Crl.)/11/2024	SAHNUR ALI Versus THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
	WITH			
22	Tr.P.(Crl.)/27/2024	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
23	CRL.A(J)/94/2024	ASHIM PAUL @ HONO Versus THE STATE OF ASSAM		PP, ASSAM
24	Crl.A./384/2024	MOYDAN ALI Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM

	WITH I.A.(CrI.)/1113/2024 in CrI.A./384/2024	MOYDAN ALI Versus THE STATE OF ASSAM AND ANR	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
25	Crl.Pet./794/2024 WITH LCR 4 FILES	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
	WITH I.A.(CrI.)/915/2024 in CrI.Pet./794/2024	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA,	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
26	Crl.Pet./1258/2024 FIXED	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./3582/2024 WITH CASE RECORD (SCANNED COPY)	MD NAZMUL MIAH Versus THE STATE OF ASSAM	MR. T HUSSAIN MR T THAKURIA	PP, ASSAM
28	WITH Bail Appln./2152/2024	ALI AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
<u>ORDERS</u>				
29	I.A.(CrI.)/448/2019 WITH LCR 4 FILES in CrI.Rev.P./180/2019 WITH Crl.Rev.P./180/2019	NAGEN MAYANG AND 12 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
		NAGEN MAYANG AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
30	Tr.P.(CrI.)/40/2023	KRISHNA BAHADUR THAPA Versus MITALI DEVI	MR. P MAHANTA MS. P SAHARIA MR. J K BORDOLOI	
31	Crl.A./294/2023 WITH LCR 6 FILES WITH Crl.A./221/2023 <u>1 Y 6 M 26 D :</u>	SIMANTA BORUAH Versus THE STATE OF ASSAM AND ANR.	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
32	Crl.A./221/2023 <u>1 Y 6 M 26 D :</u>	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA P HAZARIKA	PP, ASSAM
	WITH I.A.(CrI.)/522/2023 in CrI.A./221/2023	PRAFULLA RABHA Versus STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM
33	WITH Crl.A./261/2023 <u>1 Y 6 M 28 D :</u>	UTPAL RAY @ UTPAL CH RAY @ NAMAL RAY Versus THE STATE OF ASSAM	MR. M J BARUAH MS B MAJUMDER MR. A. ALI	PP, ASSAM
34	Crl.Rev.P./373/2023	RAJIB ALI Versus THE STATE OF ASSAM AND ANR	MS. J PAUL MRS. B BORO	MR. A S CHOUDHURY (R-2) MR. A MOTALIB (R-2) MR. S HUSSAIN (R-2) PP, ASSAM
35	Crl.Rev.P./515/2023 WITH LCR 2 FILES, B/O	MUSSTT FARIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR T N SRINIVASAN MR. N ISLAM	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY PP, ASSAM
36	Crl.Pet./1132/2023 WITH LCR 1 FILE	JIGNESH MEVANI @ JIGNESH N. MEVANI Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR S BORTHAKUR MR H P NEPAL	MR. M PHUKAN, LD, PP, ASSAM PP, ASSAM

37	Crl.L.P./36/2024 in Crl.A./8640/2024	M/S TIRUPATI UDYOG Versus DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
	WITH Crl.A./8640/2024 (Filing Number)	M/S TIRUPATI UDYOG Versus DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
38	I.A.(Crl.)/166/2024 WITH LCR 5 FILES in Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
	WITH Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
39	Crl.A./260/2024 WITH LCR 3 FILES, OFFICE NOTE	RAMJAN ALI @ ROMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
40	Crl.Pet./344/2024	BARUN KUMAR NANDI Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
41	Crl.Pet./414/2024 WITH LCR 1 FILE, FIXED	SAGAR CHAUHAN AND 3 ORS Versus MONISHA CHAUHAN	MR. D GOGOI MR. R BORA	
42	I.A.(Crl.)/883/2024 FIXED in Crl.A./7994/2024	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
	WITH Crl.A./7994/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
	WITH I.A.(Crl.)/7996/2024 (Filing Number)	MOJORUDDIN @ MAJIRUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR G	MR. M A MONDAL	
43	Crl.Pet./1162/2024 FIXED	MD. JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
44	I.A.(Crl.)/1229/2024 in Crl.Rev.P./11103/2024	ELIA DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
	WITH Crl.Rev.P./11103/2024 (Filing Number)	ELIA DAIMARI Versus THE STATE OF ASSAM G)	RAJU DEURI	
45	Crl.Pet./1269/2024 FIXED	KANKANJYOTI KAUSHIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
HEARING				
46	Crl.A./84/2019 WITH LCR 2 FILES, OFFICE NOTE, FIXED	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3946/2021 PART-HEARD, FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR Versus THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MS.TWINKLE SARMA MR S PARASHAR MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
2	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
3	WP(C)/5637/2018 FIXED	GAMBHIR DEURI AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM MR P S DEKA SC, REVENUE
4	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
5	WITH WP(C)/1330/2024	NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT
6	WP(C)/7631/2018 FIXED	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
7	WP(C)/1061/2020 FIXED	HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	GA, ASSAM MR D DEKA SC, REVENUE

8	WP(C)/1064/2020	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
9	WP(C)/2287/2020	KAMALA KANTA SINGHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM
10	WP(C)/2467/2020	RAM KUMAR DAS AND ANR. Versus THE POLLUTION CONTROL BOARD AND ANR	MR. S KATAKI MS. R DUTTA	SC, PCB
11	WP(C)/2496/2020	BIJULI GOWALA Versus THE STATE OF ASSAM AND 3 ORS.	MR. B HALDAR MR. S BARMAN	SC, FINANCE DEPTT. SC, REVENUE
12	WP(C)/3795/2020	BANAMALI SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, BTC
	WITH			
13	WP(C)/3783/2020	KARUNA KANTA KALITA Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM
14	WP(C)/3861/2020	NAMITA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. C K NATH MR R DHAR MR. S MUNIR MS. S SAIKIA	GA, ASSAM SC, AGRI. DEPARTMENT
15	WP(C)/5018/2020 B/O	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r-14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD
16	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
17	WP(C)/203/2021 FIXED	UMESH CHANDRA DAS AND 2 ORS Versus IDBI BANK LTD	MR. O P BHATI MR T C DAS MR. P SARMA	MR. R DE MR. V K DEWAN
18	WP(C)/3366/2021 B/O	SYED AMEENUL ALAM Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S. TODI	GA, ASSAM SC, HEALTH SC, REVENUE
19	WP(C)/3467/2021	M/S. S.M. CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	DR. ASHOK SARAF MR. A GOYAL	SC, APDCL MR. P N GOSWAMI
20	WP(C)/3924/2021	M/S ASSENT CHEMICAL LIMITED AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS MR G KHANDELIA MR. K DEKA MR R PAUL R BORUAH	SC, INDUSTRIES AND COMMERCE
21	WP(C)/5442/2021 FIXED	AMAN SATYA KACHROO TRUST Versus THE UNION OF INDIA AND 31 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM ASSTT.S.G.I.

22	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
	WITH WP(C)/2744/2022	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
24	WITH WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
25	WP(C)/6421/2022 B/O	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL	SC, WATER RESOURCE	MR. P HAZARIKA P. BORAH
26	WITH WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,	SC, WATER RESOURCE	MR. P HAZARIKA
27	WP(C)/6753/2022 FIXED	SANJIB CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MR B C TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) SC, REVENUE
28	WP(C)/25/2023	M/S BARAK ALLOY Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
29	WP(C)/1632/2023	M/S NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
30	WP(C)/2619/2023	JALAL MONDAL Versus THE STATE INFORMATION COMMISSION, ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, INFORMATION COMMISSION
31	WP(C)/2668/2023	ATANU SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR D J BORO	GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM (R-5) SC, REVENUE
32	WP(C)/2671/2023	PRASANTA BORA Versus THE UNION OF INDIA AND 2 ORS	MR. B PHUKAN MR P KALITA	GA, ASSAM DY.S.G.I. SC, FINANCE
33	WP(C)/2688/2023	FARMAN ALI AND 8 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, FOREST SC, REVENUE
34	WP(C)/2768/2023	SARKAR NAZRUL ISLAM AND 17 ORS. Versus THE NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI) AND 6 ORS.	MR. A R SIKDAR MR M AHMED A. K. KANU MR A. ALI	GA, ASSAM SC, NHAI SC, FINANCE SC, REVENUE

35	WP(C)/2816/2023	MODERN ELECTRICALS Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
36	WP(C)/2887/2023	MOTICHAN CHAUDHURY Versus THE UNION OF INDIA AND 7 ORS	MS. T SOM MR H DAS MR. P TELI	MR. N K KALITA (r-6 to 8) DY.S.G.I.
37	WP(C)/2922/2023	MAIZGRAM POWER AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M A CHOUDHURY MR. A S TAPADER MR M AHMED	SC, APDCL
38	WP(C)/560/2024 FIXED	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR. S N TAMULI	SC, GDD SC, GMC
	WITH I.A.(Civil)/3647/2024 in WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. S N TAMULI	MR D BARUAH SC, GDD SC, GMC
39	WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A
	WITH I.A.(Civil)/330/2024 in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
40	WP(C)/2674/2024 B/O	SAMAN ALI SHEIKH Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
41	WP(C)/5441/2024 FIXED	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	MR. C K S BARUAH DY.S.G.I.
42	WP(C)/5772/2024	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
		ORDERS		
43	WP(C)/6553/2019	ARATI DEB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. R P SARMAH MR. A R TAHBILDAR MS N DAIMARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
44	Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA Versus SIDDHARTHA SINGH,I.A.S., AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-4) MS. R B BORA (r-3,4) MR. S BORA(R-4) MR. S BORA(R-4)
45	Cont.Cas(C)/290/2022	BRIKENDRA BASUMATARY Versus SIDDHARTHA SINGH, IAS AND ORS.	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3,4) MS. R B BORA (R-3,4) MR. S BORA (R-3,4)
46	WP(C)/6159/2022	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
47	WP(C)/306/2023	SHAHIDA BEGUM Versus THE INSURANCE OMBUDSMAN AND ANR	MD. S ALOM MR. M S ALAM MR. J ABBAS MR S T ADNAN MR S J SHAMIM	MR. P P DUTTA (R-2) MS P SARMA(R-2) MS. P P DAS(R-2) R BORDOLOI(R-2)

48	Cont.Cas(C)/454/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-1,2) MS. R B BORA (r-1,2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
49	Cont.Cas(C)/480/2023 FIXED	ANSUMWI NARZARY Versus AKASH DEEP AND ANR	MR. U K NAIR MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MR. B CHOUDHURY (R1) MS. R B BORA (r-2) MR. S BORA (R1) MR. R K MUSHAHARY (R-2)
50	WP(C)/1039/2023	M/S N.B. ENTERPRISES Versus THE STATE OF ASSAM AND 7 ORS.	MR. N ALAM MR K JAIN MR A K SHARMA	SC, P AND R.D. SC, BTC
51	WP(C)/1603/2023	MD. SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN MD S ALI MR M RAHMAN I AMIN	SC, P AND R.D.
52	WP(C)/3546/2023	DIJEN BORTHAKUR AND 2 ORS Versus THE ASSAM BOARD OF REVENUE AND 8 ORS	MR P K KALITA MR. K R BOROOAH MR K TALUKDAR	GA, ASSAM MR. K SARMA (r-4,5,6,8,9) MR. S BORUAH (r-4,5,6,8,9) SC, REVENUE
53	Cont.Cas(C)/266/2024 FIXED	MS BORTHAKUR AND ASSOCIATES Versus MEGHA NIDHI DAHAL IAS	MR. R GOSWAMI	MR. D SAIKIA MR. S BORA
54	Cont.Cas(C)/439/2024	AJITAV CHOUDHURY Versus MUKUT PHUKAN AND ANR	MR. K KAKOTI MR N PATIRI	MR. N GOSWAMI (R-1) MR D KALITA(R-2) MR. D NATH (R-2) MR. P KAKATI(R-1) O ASSUMI(R-2)
55	WP(C)/3097/2024	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
56	WP(C)/5388/2024	JOINAL ABDIN AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY TANZIM L. CHOUDHURY	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024

21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/133/2024	KUARIPUKHURI HIGH SCHOOL A Versus MD. ABDUL JALIL AND 7 ORS	MR. S K ROY K RAHMAN	
2	CRP/134/2024	BIJIT DAS AND 2 ORS. Versus BABA CHUTIYA	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS K SARMA	
ADMISSION				
3	Crl.Rev.P./216/2013 WITH LCR	MD. CHAMEDUL ALAM Versus BIBHUTI HAZARIKA and ANR.	MR.T BHARALI MR.K K DEKA MR.B D BORAH MR.N N JHA	MR. R K BHUYAN MR.R DUTTA MRA ZAMAN MR.R RABHA MR. K SAIKIA PP, ASSAM
4	CRP(IO)/220/2018	AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	MR G P BHOWMIK MRS. M HORE MS M KALITA
5	CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR, HIS LEGAL HEIRS Versus HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
	WITH I.A.(Civil)/2387/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
	WITH I.A.(Civil)/2388/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
6	MACApp./18/2023 WITH LCR	LAKHESWAR DEKA AND ANR. Versus GEETA DAS AND ANR.	MR. R GOSWAMI	MR A N DAS (R-2) B DUTTA(r-1)
7	CRP(IO)/19/2023	MOUSOMI DAS AND 2 ORS Versus CHITTA RANAJAN GHOSH	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. D CHAKRABARTY MS D.CHAKRABARTY

8	Tr.P.(C)/27/2023	KAILASH ROY Versus MINAKSHI SINGH	MR. N B P SINGHA	MR. I ALAM MR. T SK
9	FAO/52/2024 B/O	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	MR. S C KEYAL(R-1 TO 3) MS. N KAKATI(R-1 TO 3) K JAIN(R-1 TO 3)
	WITH I.A.(Civil)/1904/2024 in FAO/52/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS B	MR. S K GOSWAMI MS L SHARMA MR. R SHARMA	
	WITH			
10	CRP(IO)/118/2024	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. S C KEYAL (R-1,2,3)
11	FAO/58/2024	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MS. P BORAH MR. S BORTHAKUR MR P H KONWAR
12	FAO/77/2024	NASIBUR RAHMAN Versus MOMI ARA AHMED	MR. M R SODIAL MS S Z HAYAT	MS. S E AHMED M AHMED
13	FAO/88/2024	PINUEL BASUMATARY Versus REV. HIMANSHU CHRISTIAN	MR. P BHOWMICK MR. H R DAS MR J LOTH	
14	MACApp./313/2024	NEW INDIA ASSURANCE COMPANY LTD Versus MUNMI NEOG @ MUN NEOG AND 3 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/1914/2024 in MACApp./313/2024	NEW INDIA ASSURANCE COMPANY LTD Versus MUNMI NEOG @ MUN NEOG AND 3 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
15	MACApp./365/2024	GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. A J SAIKIA(R-1) MR. S. PEGU(R-1)
16	MACApp./419/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULATANA AND 2 ORS. E	MR SISHIR DUTTA	MR ADITYA AGARWALA (r-1)
	WITH I.A.(Civil)/2514/2024 in MACApp./419/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MEHNASH @ MEHNAZ @ MEHNAJ SULATANA AND 2 ORS. E	MR SISHIR DUTTA	MR ADITYA AGARWALA (r-1)
17	MACApp./422/2024	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS. E	MR. A ACHARYA MS. M DEVI MR. D BANIA	MR. K K BHATTA(R-3)
18	MACApp./423/2024	JAMUNA NEWAR AND 4 ORS. Versus ORIENTAL INSURANCE COMPANY LTD AND ANR. A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
19	MACApp./427/2024	JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR A CHANDRAN(R-2,3) MR. A BHATTACHARYYA
20	Crl.Pet./494/2024	MRINAL HOQUE @ NABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MR. M HUSSAIN (R-2) PP, ASSAM

ORDERS

21	CRP/355/2013 WITH LCR	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
22	MC/3268/2014 in CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	
	WITH CRP/341/2014	JATINDRA BHUYAN Versus KISHORE HAZARIKA	MR.R SARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.A GANGULY MR.S K SINGH
23	CRP/74/2016	MD. ABUL KALAM and 6 ORS. Versus MD. FAZAL HAQUE and 19 ORS.	MR.T ISLAM MS.S KEMPRAI MS.F AHMED	MR.S RAHMAN(R-1, 9&18) MR. N ALAMR-1, 9and18 MR.S U AHMED(R-1, 9&18) MR. G CHAMUAH(R-5&6) MR.T AHMED(R-1, 9&18)
24	CRP/205/2016	KAILASH CHAUDHURY Versus PAWAN CHAUDHURY	MRS.J GOGOI MR.D C C PHUKAN	
25	Tr.P.(C)/76/2017	SANGITA GOGOI Versus GAURAV MEDHI	MS.B DAS MS.R KALITA MS.S DAS	
26	CRP/148/2017 B/O	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR.M U MAHMUD MR. A ROSHID (P1-P3) MR.A DAS MRC KALITA MR.S ISLAM MR.S HAQUE MS. T BEGUM (P1-P3) MR.M ALI	MR.M HAQUE(R-6) MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1656/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1657/2023 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/1658/2023 in CRP/148/2017	KOSER ALI AND 3 ORS. Versus KUDDUS ALI AND 13 ORS.	MR. M U MAHMUD MR. M ALI	MR Z HUSSAIN MR. M HOQUE
	WITH I.A.(Civil)/44/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI AND 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/45/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/46/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
	WITH I.A.(Civil)/1074/2024 in CRP/148/2017	KOSER ALI and 3 ORS. Versus KUDDUS ALI and 15 ORS.	MR. A ROSHID	
27	CRP/51/2018	ALAKANANDA BORA Versus JAYMATI SHAH AND 11 ORS.	MR. P KHATANIAR MS. P TALUKDAR MRS. N RAHMAN	MR. R K DUTTA (R6 & 7) MR. U J SAIKIA (R6 & 7) MR G RAHUL (R5) MR. D P BORAH (R5) MS J DAS (R6 & 7) MR. H C SARMA (R8) MR. H A AHMED (R8)

28	CRP(IO)/193/2019	BALARAM RAJBONGSHI Versus TARINI BAISHYA AND 2 ORS.	MR. T DEURI	
29	MACApp./321/2021 WITH LCR	FOREST AND ENVIRONMENT DEPARTMENT Versus SMT ANOWARA BEGUM AND 4 ORS	MR. M MORE	MR D MONDAL (R-1)
30	WITH MACApp./23/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR D MONDAL MR. M MORE MR. M MORE MR S RAHMAN
	WITH I.A.(Civil)/103/2019 in MACApp./23/2019	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD Versus SMTI ANOWARA BEGUM AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
31	Tr.P.(C)/124/2022	UTTIKA ROY Versus DIPANKAR BARMAN	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	
32	CRP(IO)/311/2022	UJJAL KUMAR NATH Versus CHITRA LAHKAR AND 2 ORS	MR. SURAJIT DAS MR. P P DAS MR. A R SHOME MR B PUSHILAL MR A HALOI	MR. M KASHYAP (r-1,2,3)
33	MACApp./450/2022 CAVT. NO.06532/022, WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus RANTU PATOWARY AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. R GOSWAMI FOR CAVEATOR
34	FAO/40/2023	M/S P.N. PHARMA MARKETING SERVICES PVT. LTD. Versus M/S ALLERGAN INDIA PVT. LTD.	MR J C GAUR	MR D K BHATTACHARYYA MR. S CHAKRABORTY
35	CRP/66/2023	PRADIP BAISHYA Versus BINOD KUMAR JAIN AND 3 ORS.	MR. R ALI MR M KALITA MR M BORO	MR. N DAS (r-1)
36	CRP(IO)/229/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus BANALATA ROY AND 2 ORS.	MR T KALITA MR. A KAKATI	
37	MACApp./354/2023 WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R-1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R-1,3,4) MS F N ZAMAN (r-1 to 4)
	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
38	Crl.Pet./825/2023 WITH LCR	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
39	I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	

	WITH I.A.(Civil)/2586/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2587/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS. H	MR. S P ROY JYOTISH DAS MS P DEY	
40	I.A.(Civil)/3438/2023 FIXED in MACApp./8177/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PARBATI DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR. P BORDOLOI
	WITH MACApp./8177/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR	
41	I.A.(Civil)/3564/2023 in MACApp./13744/2023	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS.	MS S S ZIA	
	WITH MACApp./13744/2023 (Filing Number)	MADHURI DAS AND 3 ORS. Versus THE NATIONAL INSURANCE CO. LTD AND 2 ORS. E	MS S S ZIA	
42	CRP/79/2024	ANKITA DUTTA Versus SAIKAT KUNDU	MS. B SARMA LEGAL AID COUNSEL	MR. P BORA MS K BHATTACHARYYA MS K SARMA
43	CRP(IO)/412/2024 B/O	MD IDRISH ALI Versus ABDUL KUDDUS @ KUDDUS ALI	MR. B K DAS MR H P GUWALA H P NEOG	
44	I.A.(CrI.)/775/2024 in CrI.Rev.P./360/2017	MEENA PATHAK, Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY	PP, ASSAM
	WITH CrI.Rev.P./360/2017	DEEPA DEKA Versus THE STATE OF ASSAM AND ANR	MRS. K DEKA MR. S DAS MS. K DAS MS. R R MUZIB MR. K MALAKAR MS. T GHOSH	MR. P K KALITA MR. M CHALIHA PP, ASSAM
45	CrI.Pet./839/2024 WITH LCR	DULAL BORA Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
46	I.A.(Civil)/3448/2024 in CRP/184/2023	ON THE DEATH OF HEMALATA DUTTA HER LEGAL HEIR SRI CHIMON JYOTI DUTTA Versus DR. LOHIT KUMAR KALITA	MR. B K SEN	
	WITH CRP/184/2023 CAVT. NO. 09762/023,	HEMALATA DUTTA Versus DR. LOHIT KUMAR KALITA	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP FOR CAVEATOR
47	I.A.(Civil)/3852/2024 in MACApp./6946/2024	SANJAY KUMAR CHAKRABORTY Versus GIAS UDDIN AHMED AND ANR	MR. M TALUKDAR	
	WITH MACApp./6946/2024 (Filing Number)	SANJAY KUMAR CHAKRABORTY Versus GIAS UDDIN AHMED AND ANR A	MR. M TALUKDAR	

- 48 [I.A.\(Civil\)/3854/2024](#)
in [MACApp./13770/2024](#)
- M/S LIBERTY GENERAL INSURANCE CO LTD
Versus
ABBAS ALI AND 3 ORS
- MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR
- WITH**
[MACApp./13770/2024](#)
(Filing Number)
- M/S LIBERTY GENERAL INSURANCE CO LTD
Versus
ABBAS ALI AND 3 ORS
- MR. R GOSWAMI
- WITH**
[I.A.\(Civil\)/13771/2024](#)
(Filing Number)
- M/S LIBERTY GENERAL INSURANCE CO LTD
Versus
ABBAS ALI AND 3 ORS
- MR. R GOSWAMI
- 49 [I.A.\(Civil\)/3860/2024](#)
in [MACApp./13533/2024](#)
- UNITED INDIA INSURANCE COMPANY LTD
Versus
SUMITRA BISHT AND 5 ORS
- MR. R GOSWAMI
- WITH**
[MACApp./13533/2024](#)
(Filing Number)
- UNITED INDIA INSURANCE COMPANY LTD
Versus
SUMITRA BISHT AND 5 ORS
- MR. R GOSWAMI
- WITH**
[I.A.\(Civil\)/14856/2024](#)
(Filing Number)
- UNITED INDIA INSURANCE COMPANY LTD
Versus
SUMITRA BISHT AND 5 ORS
- MR. R GOSWAMI
- HEARING**
- 50 [MACApp./465/2018](#)
WITH LCR, B/O
- UNITED INDIA INSURANCE CO. LTD.
Versus
MD. RAJIB HUSSAIN and 2 ORS,
- MR.S BHUYAN
MR.R GOSWAMI
MS.M SAIKIA
MS. P BORTHAKUR
- MR. K SARMA R- 2 and 3
MR.K C DEKA(R-1)
MR.K BHATTACHARJEE(R-1)
MR.J C BARMAN(R-1)
MR.D DAS(R- 2&3)
MR.D BANERJEE(R-1)
MR.B J TALUKDAR(R- 2&3)
MR.S DEY(R-1)
MR.S KHAN(R-1)
MS.K M SARMA(R- 2&3)
- 51 [MACApp./240/2024](#)
CAVT. NO.03712/024,
WITH LCR, B/O
- RABIA KHATUN @ RABIYA KHATUN AND ANR.
Versus
HAMIDA SIKDAR AND 4 ORS.
- MR. B K SEN
MR F HAQUE
- MR A HUSSAIN
MR T KALITA(R-5)
MR. A T SARKAR
MR. A KAKATI (R-5)
MR S HUSSAIN
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 11/12/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024

16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 11th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7982/2015 PART-HEARD, FIXED	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION

LEAVE NOTE OF ADVOCATES FOR 11/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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5)	MR J DAS	28-11-2024	To	31-12-2024
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7)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
8)	MR. T N DAS	01-12-2024	To	12-12-2024
9)	MR. N BARUAH	02-12-2024	To	15-12-2024
10)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
11)	MR. B K DAS	05-12-2024	To	20-12-2024
12)	MS. P DAS	05-12-2024	To	20-12-2024
13)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
14)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
15)	MR. M U MAHMUD	04-12-2024	To	12-12-2024
16)	MR B K SARMA	05-12-2024	To	13-12-2024
17)	MR. S SINHA	05-12-2024	To	20-12-2024
18)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
19)	MR. D KAKOTI	06-12-2024	To	15-12-2024
20)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
21)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024

22)	MR. M SHARMA	09-12-2024	To	13-12-2024
23)	MRS. M A OZAH	09-12-2024	To	13-12-2024
24)	MR. R P SINGH	10-12-2024	To	17-12-2024
25)	MR. B J MUKHERJEE	09-12-2024	To	11-12-2024
26)	MS R SAHA	09-12-2024	To	11-12-2024
27)	MR. D K CHOMAL	09-12-2024	To	11-12-2024
28)	MRS. A GAYAN	09-12-2024	To	13-12-2024
29)	MR J ISLAM	10-12-2024	To	24-12-2024
30)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
31)	MR. S BAROOAH	10-12-2024	To	13-12-2024
32)	MR I HASSAN	11-12-2024	To	20-12-2024
33)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
34)	MR B PRASAD	09-12-2024	To	20-12-2024
35)	MR. S P ROY	10-12-2024	To	20-12-2024
36)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024